

Seller's Registration Form

(All * fields are mandatory)

Company*	Law, Justice & Legislative Affairs	
Address		
Street*	Delhi Secretariat, 8 th Floor 'C' Wing	
City*	Delhi	
Pin*	110002	
State/Union Ter.*	=====select state=====	
Country*	INDIA	
Location*	I. P. Estate	
E Mail*	slaw@nic.in	
Phone*	23392453	
Fax	23392093	
Preferred User ID*	slaw@nic.in LJ & LA Ds law	Click to check UserID
Password*	LJ&LA	
Confirm Password*	Same	
Sales Tax Registered	<input type="radio"/> Yes	<input checked="" type="radio"/> No
Sales Tax Reg. No.	—	
Payment in favour of*	DDO (LJ&LA)	
Administrative Contact Address:	Law, Justice & Legislative Affairs Deptt. Delhi Secretariat, I. P. Estate, New Delhi	
Contact Person*	Sh. H. K. Premi	

Designation*	Deputy Secretary	
Department*	LJ&LA	
Street*	I. P. Estate	
City*	Delhi	
Pin*	110002	
Country*	INDIA	
Billing Contact Address		
<input type="checkbox"/> If Billing Contact same as Administrative Contact Check Here		
Billing Contact*	H. K. Premi	
Designation*	Deputy Secretary	
Department*	LJ&LA	
Street*	I. P. Estate	
City*	Delhi	
Pin*	110002	
Country*	INDIA	
Comments	Letter No. F.10(103)/Admn./LJ&LA/10/DS264/995 dated 12-12-11 regarding exemption from Sales Tax registration is attached	
Register As*	<input checked="" type="checkbox"/> Independent	<input type="checkbox"/> Multi User
<input type="button" value="Preview"/> <input type="button" value="Submit"/> <input type="button" value="Reset"/>		

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
8TH LEVEL, C-WING, DELHI SECRETARIAT, DELHI

No.F.10(103)/Admn./LJ&LA/10/DS2LAW/DS2LAW/2925 Dated:- 12-12-11

To

The Manager MSTC Ltd.
Jeevan Vikas Building,
1st Floor, 30-31A, Asaf Ali Road,
New Delhi-110002


Subject: Request for allowing registration of this Department for disposal of obsolete books.

Sir,

This Department proposes to dispose of some condemned books through auction through the website of your corporation. In this regard the requirement of registration under the appropriate Sales Tax Act was referred to the Finance Department who have advised that clause 7.10 could be applied in the case of this Department as, in the case the Principal is not registered under the appropriate Sales Tax Act, MSTC shall collect Sales Tax as applicable and other declaration forms and submit the same to the Appropriate Authority. For such service, an additional Service Charge of 0.5% will be payable by the Principal to MSTC.

In view of the above you are requested to allow registration of this Department on your website for the purpose of auction of the condemned books etc.

Yours faithfully,


(H.K. Premi)
Dy. Secretary (Admn.) / H.O.O

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LIST OF WEEDING BOOKS

S No.	Acc No.	Author / Publication	Title of Books.	Year	Cost	Vol.
1	188	V.V.Chitale Publishing, Nagpur	AIR : Allahabad Section	1921		8
2	189	"	AIR : Bombay	1921		8
3	190	"	AIR : Calcutta	1921		8
4	191	"	AIR : Journal Section	1921		8
5	192	"	AIR : Lahore Section	1921		8
6	193	"	AIR : Oudh Section	1921		8
7	194	"	AIR : Madras Section	1921		8
8	195	"	AIR : Patna Section	1921		8
9	196	"	AIR : Allahabad Section	1922		9
10	197	"	AIR : Bombay Section	1922		9
11	198	"	AIR : Calcutta Section	1922		9
12	199	"	AIR : Lahore Section	1922		9
13	200	"	AIR : Madras Section	1922		9
14	201	"	AIR : L.B.U.B. Nagpur Oudh Sind	1922		9
15	202	"	AIR : Privy Council	1922		9
16	203	"	AIR : Patna Section	1922		9
17	204	"	AIR : Allahabad Section	1923		10
18	205	"	AIR : Bombay Section	1923		10
19	206	"	AIR : Bombay Section	1923		10
20	207	"	AIR : Calcutta Section	1923		10
21	208	"	AIR : Journal & Privy Section	1923		10
22	209	"	AIR : Lahore Section	1923		10
23	210	"	AIR : Madras Section	1923		10
24	211	"	AIR : Allahabad Section	1924		11
25	212	"	AIR : Bombay Section	1924		11
26	213	"	AIR : Journal & Privy Council	1924		11
27	214	"	AIR : Patna Section	1924		11
28	215	"	AIR : Bombay Section	1925		12
29	216	"	AIR : Calcutta Section	1925		12
30	217	"	AIR : Journal & Privy Council	1925		12
31	218	"	AIR : Lahore Section	1925		12
32	219	"	AIR : Madras Section	1925		12
33	220	"	AIR : Oudh Sind	1925		12
34	221	"	AIR : Privy Council	1925		12
35	222	"	AIR : Patna Section	1925		12
36	223	"	AIR : Rangoon Nagpur	1925		12
37	224	"	AIR : Allahabad Section	1926		13
38	225	"	AIR : Bombay Journal P.C.	1926		13
39	226	"	AIR : Calcutta Section	1926		13
40	227	"	AIR : Journal & Privy Council	1926		13
41	228	"	AIR : Lahore Section	1926		13
42	229	"	AIR : Madras Section	1926		13
43	230	"	AIR : Patna Section	1926		13

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44	231	"	AIR : Rangoon Nagpur Oudh & Sind	1926	13
45	232	"	AIR : Allahabad Section	1927	14
46	233	"	AIR : Bombay Section	1927	14
47	234	"	AIR : Calcutta Section	1927	14
48	235	"	AIR : Journal & Privy Council	1927	14
49	236	"	AIR : Lahore Section	1927	14
50	237	"	AIR : Madras Section	1927	14
51	238	"	AIR : Patna Section	1927	14
52	239	"	AIR : Rangoon Nagpur, Oudh & Sind	1927	14
53	240	"	AIR : Allahabad Section	1928	15
54	241	"	AIR : Bombay Section	1928	15
55	242	"	AIR : Calcutta Section	1928	15
56	243	"	AIR : Journal & Privy Council	1928	15
57	244	"	AIR : Lahore Section	1928	15
58	245	"	AIR : Madras Section	1928	15
59	246	"	AIR : Patna Section	1928	15
60	247	"	AIR : Allahabad Section	1929	16
61	248	"	AIR : Calcutta Section	1929	16
62	249	"	AIR : Journal & Privy Council	1929	16
63	250	"	AIR : Lahore Section	1929	16
64	251	"	AIR : Madras Section	1929	16
65	252	"	AIR : Nagpur Oudh Rangoon & Sind	1929	16
66	253	"	AIR : Patna Section	1929	16
67	254	"	AIR : Allahabad Section	1930	17
68	255	"	AIR : Bombay Section	1930	17
69	256	"	AIR : Calcutta Section	1930	17
70	257	"	AIR : Journal & Privy Council	1930	17
71	258	"	AIR : Lahore Section	1930	17
72	259	"	AIR : Madras Section	1930	17
73	260	"	AIR : Nagpur Oudh Rangoon & Sind	1930	17
74	261	"	AIR : Patna Section	1930	17
75	262	"	AIR : Allahabad Section	1931	18
76	263	"	AIR : Bombay Section	1931	18
77	264	"	AIR : Calcutta Section	1931	18
78	265	"	AIR : Journal & Privy Council	1931	18
79	266	"	AIR : Lahore Section	1931	18
80	267	"	AIR : Madras Section	1931	18
81	268	"	AIR : Nagpur Oudh Rangoon & Sind	1931	18
82	269	"	AIR : Patna Section	1931	18
83	270	"	AIR : Allahabad Section	1932	19
84	271	"	AIR : Bombay Section	1932	19
85	272	"	AIR : Calcutta Section	1932	19
86	273	"	AIR : Journal & Privy Council	1932	19
87	274	"	AIR : Lahore Section	1932	19
88	275	"	AIR : Madras Section	1932	19
89	276	"	AIR : Nagpur Oudh Rangoon & Sind	1932	19
90	277	"	AIR : Nagpur Oudh Rangoon & Sind	1932	19

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91	278	"	AIR : Patna Section	1932	19
92	279	"	AIR : Allahabad Section	1933	20
93	280	"	AIR : Bombay Section	1933	20
94	281	"	AIR : Bombay Section	1933	20
95	282	"	AIR : Calcutta Section	1933	20
96	283	"	AIR : Journal & Privy Council	1933	20
97	284	"	AIR : Lahore Section	1933	20
98	285	"	AIR : Madras Section	1933	20
99	286	"	AIR : Nagpur Oudh Rangoon & Sind	1933	20
100	287	"	AIR : Patna Section	1933	20
101	288	"	AIR : Allahabad Section	1934	21
102	289	"	AIR : Bombay Section	1934	21
103	290	"	AIR : Calcutta Section	1934	21
104	291	"	AIR : Journal & Privy Council	1934	21
105	292	"	AIR : Lahore Section	1934	21
106	293	"	AIR : Madras Section	1934	21
107	294	"	AIR : Patna Section	1934	21
108	295	"	AIR : Allahabad Section	1935	22
109	296	"	AIR : Bombay Section	1935	22
110	297	"	AIR : Calcutta Section	1935	22
111	298	"	AIR : Journal & Privy Council	1935	22
112	299	"	AIR : Lahore Section	1935	22
113	300	"	AIR : Madras Section	1935	22
114	301	"	AIR : Patna Section	1935	22
115	302	"	AIR : Allahabad Section	1936	23
116	303	"	AIR : Bombay Section	1936	23
117	304	"	AIR : Calcutta Section	1936	23
118	305	"	AIR : Journal & Privy Council	1936	23
119	306	"	AIR : Lahore Section	1936	23
120	307	"	AIR : Madras Section	1936	23
121	308	"	AIR : Nagpur Oudh Rangoon & Sind	1936	23
122	309	"	AIR : Nagpur Oudh Rangoon & Sind	1936	23
123	310	"	AIR : Madras Section	1936	23
124	311	"	AIR : Patna Section	1936	23
125	312	"	AIR : Allahabad Section	1936	23
126	313	"	AIR : Bombay Section	1937	24
127	314	"	AIR : Calcutta Section	1937	24
128	315	"	AIR : Journal & Privy Council	1937	24
129	316	"	AIR : Lahore Section	1937	24
130	317	"	AIR : Madras Section	1937	24
131	318	"	AIR : Patna Section	1937	24
132	319	"	AIR : Allahabad Section	1938	25
133	320	"	AIR : Bombay Section	1938	25
134	321	"	AIR : Bombay Section	1938	25
135	322	"	AIR : Calcutta Section	1938	25
136	323	"	AIR : Journal & Privy Council	1938	25
137	324	"	AIR : Lahore Section	1938	25

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138	325	"	AIR : Madras Section	1938	25
139	326	"	AIR : Nagpur Oudh Rangoon & Sind	1938	25
140	327	"	AIR : Patna Section	1938	25
141	328	"	AIR : Allahabad Section	1939	26
142	329	"	AIR : Calcutta Section	1939	26
143	330	"	AIR : Journal & Privy Council	1939	26
144	331	"	AIR : Lahore Section	1939	26
145	332	"	AIR : Madras Section	1939	26
146	333	"	AIR : Nagpur Oudh Rangoon & Sind	1939	26
147	334	"	AIR : Patna Section	1939	26
148	335	"	AIR : Allahabad Section	1940	27
149	336	"	AIR : Bombay Section	1940	27
150	337	"	AIR : Calcutta Section	1940	27
151	338	"	AIR : Index	1940	27
152	339	"	AIR : Journal & Privy Council	1940	27
153	340	"	AIR : Lahore Section	1940	27
154	341	"	AIR : Lahore Section	1940	27
155	342	"	AIR : Nagpur Oudh Rangoon & Sind	1940	27
156	343	"	AIR : Patna Section	1940	27
157	344	"	AIR : Allahabad Section	1941	28
158	345	"	AIR : Bombay Section	1941	28
159	346	"	AIR : Journal & Privy Council	1941	28
160	347	"	AIR : Lahore Section	1941	28
161	348	"	AIR : Madras Section	1941	28
162	349	"	AIR : Nagpur Oudh Rangoon & Sind	1941	28
163	350	"	AIR : Patna Section	1941	28
164	351	"	AIR : Allahabad Section	1942	29
165	352	"	AIR : Bombay Section	1942	29
166	353	"	AIR : Calcutta Section	1942	29
167	354	"	AIR : Journal & Privy Council	1942	29
168	355	"	AIR : Lahore Section	1942	29
169	356	"	AIR : Madras Section	1942	29
170	357	"	AIR : Nagpur Oudh Rangoon & Sind	1942	29
171	358	"	AIR : Patna Section	1942	29
172	359	"	AIR : Allahabad Section	1943	30
173	360	"	AIR : Bombay Section	1943	30
174	361	"	AIR : Lahore Section	1943	30
175	362	"	AIR : Allahabad Section	1944	31
176	363	"	AIR : Allahabad Section	1944	31
177	364	"	AIR : Lahore Section	1944	31
178	365	"	AIR : Bombay Section	1944	31
179	366	"	AIR : Calcutta Section	1944	31
180	367	"	AIR : Journal & Privy Council	1944	31
181	368	"	AIR : Madras Section	1944	31
182	369	"	AIR : Nagpur Oudh Rangoon & Sind	1944	31
183	370	"	AIR : Patna Section	1944	31
184	371	"	AIR : Allahabad Section	1945	32

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185	372	"	AIR : Bombay Section	1945	32
186	373	"	AIR : Calcutta Section	1945	32
187	374	"	AIR : Journal & Privy Council	1945	32
188	375	"	AIR : Lahore Section	1945	32
189	376	"	AIR : Madras Section	1945	32
190	377	"	AIR : Patna Section	1945	32
191	378	"	AIR : Allahabad Section	1946	33
192	379	"	AIR : Bombay Section	1946	33
193	380	"	AIR : Journal & Privy Council	1946	32
194	381	"	AIR : Calcutta Section	1946	32
195	382	"	AIR : Lahore Section	1946	32
196	383	"	AIR : Madras Section	1946	33
197	384	"	AIR : Nagpur Oudh Rangoon & Sind	1946	33
198	385	"	AIR : Patna Section	1946	33
199	386	"	AIR : Allahabad Section	1947	34
200	387	"	AIR : Bombay Section	1947	34
201	388	"	AIR : Calcutta Section	1947	34
202	389	"	AIR : Journal & Privy Council	1947	34
203	390	"	AIR : Madras Section	1947	34
204	391	"	AIR : Allahabad Section	1947	35
205	392	"	AIR : Bombay Section	1948	35
206	393	"	AIR : Calcutta Section	1948	35
207	394	"	AIR : Hyderabad Madh. Pra. Nagpur	1948	35
208	395	"	AIR : Journal & Privy Council	1948	35
209	396	"	AIR : Lahore Section	1948	35
210	397	"	AIR : Madras Section	1948	35
211	398	"	AIR : Nagpur Oudh Rangoon & Sind	1948	35
212	399	"	AIR : Patna Section	1948	35
213	400	"	AIR : Calcutta Section	1949	36
214	401	"	AIR : Lahore Section	1949	36
215	402	"	AIR : Madras Section	1949	36
216	403	"	AIR : Patna Section	1949	36
217	404	"	AIR : Ajmer Allahabad Rajasthan	1950	37
218	405	"	AIR : Assam Calcutta Dacca	1950	37
219	406	"	AIR : Bombay Kutch Saurashtra Sind	1950	37
220	407	"	AIR : Punjab Section	1950	37
221	408	"	AIR : East Punjab Section	1950	37
222	409	"	AIR : Orissa Patna	1950	37
223	410	"	AIR : Madras Mysore Travancore Co	1950	37
224	411	"	AIR : Allahabad Section	1951	38
225	412	"	AIR : Assam Bhopal Bilashpur Bo.	1951	38
226	413	"	AIR : Assam	1951	38
227	414	"	AIR : Bhopal Hyderabad Madh. Pra.	1951	38
228	415	"	AIR : Bombay Kutch Saurashtra Sind	1951	38
229	416	"	AIR : Bombay Bhopal Calcutta	1951	38
230	417	"	AIR : Him. Pradesh Jammu & Kash.	1951	38
231	418	"	AIR : Journal Acts Supreme Court A	1951	38

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232	419	"	AIR : Madras	1951	38
233	420	"	AIR : Orissa Patna	1951	38
234	421	"	AIR : Rajasthan Vindh. Prad.	1951	38
235	422	"	AIR : Allahabad Section	1952	39
236	423	"	AIR : Jammu & Kashmir Kerala	1952	39
237	424	"	AIR : Journal Acts Supreme Court	1952	39
238	425	"	AIR : J & K, Kutch Madh. Bhar. Mad.	1952	39
239	426	"	AIR : Manipur Section	1952	39
240	427	"	AIR : Rajasthan Saurashtra	1952	40
241	428	"	AIR : Assam Section	1953	40
242	429	"	AIR : Calcutta Him. Pra. Hyderabad	1953	40
243	430	"	AIR : Journal Acts Supreme Court	1953	40
244	431	"	AIR : Jammu & Kashmir Kutch, Mad.	1953	40
245	432	"	AIR : Manipur Mysore Nagpur Orissa	1953	40
246	433	"	AIR : Patna Pepsu Punjab	1953	40
247	434	"	AIR : Assam	1954	
248	435	"	AIR : Allahabad Section	1954	
249	436	"	AIR : Jammu & Kashmir	1954	41
250	437	"	AIR : Journal Acts Supreme court AJ	1954	41
251	438	"	AIR : Manipur Mysore Nagpur Orissa	1954	41
252	439	"	AIR : Allahabad Section	1955	42
253	440	"	AIR : Assam Bhopal Bombay	1955	42
254	441	"	AIR : M. Pradesh Madras Manipur	1955	42
255	442	"	AIR : Jammu & Kashmir M. Pra Mad.	1955	42
256	443	"	AIR : Manipur Section	1955	42
257	444	"	AIR : N.O.C. 1-2835	1955	
258	445	"	AIR : Patna Pepsu Punjab	1955	
259	446	"	AIR : Patna Pepsu Punjab	1955	
260	447	"	AIR : Patna Pepsu Punjab	1955	42
261	448	"	AIR : Allahabad Section	1956	43
262	449	"	AIR : Assam Bhopal Bombay	1956	43
263	450	"	AIR : Calcutta Him. Pra. Hyderabad	1956	43
264	451	"	AIR : Journal & Kashmir Section	1956	43
265	452	"	AIR : Journal Acts Supreme Court AJ	1956	43
266	453	"	AIR : Rajasthan ... Tripura Vindh.p.	1956	43
267	454	"	AIR : Manipur Mysore Nagpur Orissa	1956	43
268	455	"	AIR : Assam Bombay	1957	44
269	456	"	AIR : Acts Journal Supreme Court	1957	44
270	457	"	AIR : Calcutta Him. Pra. Hyderabad	1957	44
271	458	"	AIR : Jammu & Kashmir Madras	1957	44
272	459	"	AIR : Manipur Mysore Nagpur Orissa	1957	44
273	460	"	AIR : Patna	1957	44
274	461	"	AIR : Rajasthan Tra. Cochin. Tripura	1957	44
275	462	"	AIR : Allahabad Section	1958	45
276	463	"	AIR : Andh. Prad. Assam	1958	45
277	464	"	AIR : Bombay	1958	45
278	465	"	AIR : Bombay Calcutta	1958	45

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279	466	"	AIR : Him. Pradesh Jammu & Kash.	1958	45
280	467	"	AIR : Madras Manipur Mysore	1958	45
281	468	"	AIR : Orissa Patna	1958	45
282	469	"	AIR : Allahabad Section	1959	46
283	470	"	AIR : Assam Bombay	1959	46
284	471	"	AIR : Statute & Articles Refrencers	1959	46
285	472	"	AIR : Calcutta H.P. J & K. Kerla	1959	46
286	473	"	AIR : Mysore Orissa Patna	1959	46
287	474	"	AIR : Assam Bombay	1960	47
288	475	"	AIR : Allahabad Section	1960	47
289	476	"	AIR : Calcutta	1960	47
290	477	"	AIR : Punjab Rajasthan Tripura	1960	47
291	478	"	AIR : Mysore Section	1960	47
292	479	"	AIR : Statute & Articles Refrencers	1960	47
293	480	"	AIR : Statute & Articles Acts Journal	1960	47
294	481	"	AIR : Punjab Section	1960	47
295	482	"	AIR : Calcutta Gujrat H.P. J&K. Kerla	1961	48
296	483	"	AIR : Madh. Prad. Madras Manipur	1961	48
297	484	"	AIR : Mysore Orissa Patna	1961	48
298	485	"	AIR : Punjab Rajasthan Tripura	1961	48
299	486	"	AIR : Statute & Article Re. Acts Jour.	1961	48
300	487	"	AIR : Allahabad Andh. Prad.	1962	49
301	488	"	AIR : Madh. Prad. Madras Manipur	1962	49
302	489	"	AIR : Punjab Section	1962	49
303	490	"	AIR : Mysore Section	1962	49
304	491	"	AIR : Statute & Articles Refrencers	1962	49
305	492	"	AIR : Assam Bombay Calcutta	1963	50
306	493	"	AIR : Calcutta Gujrat H.P. J&K. Kerla	1963	50
307	494	"	AIR : Gujrat Him. Pra. J&K. Kerla	1963	50
308	495	"	AIR : Mysore Orissa Patna	1963	50
309	496	"	AIR : Punjab	1963	50
310	497	"	AIR : Madh. Prad. Madras Manipur	1963	50
311	498	"	AIR : Allahabad	1964	51
312	499	"	AIR : Allahabad Andh. Prad.	1964	51
313	500	"	AIR : Assam Bombay Calcutta	1964	51
314	501	"	AIR : Mysore Section	1964	51
315	502	"	AIR : M. Pradesh Madras Manipur	1964	51
316	503	"	AIR : Punjab Rajasthan Tripura	1964	51
317	504	"	AIR : Statue & Articles Refrener	1964	51
318	505	"	AIR : Assam	1965	52
319	506	"	AIR : Allahabad Andh. Prad.	1965	52
320	507	"	AIR : Assam Bombay Calcutta	1965	52
321	508	"	AIR : Gujrat Him. Pra. J&K. Kerla	1965	52
322	509	"	AIR : Madh. Prad. Madras Manipur	1965	52
323	510	"	AIR : Mysore Orissa Patna	1965	52
324	511	"	AIR : Allahabad Andh. Prad.	1966	53
325	512	"	AIR : Assam Bombay Calcutta	1966	53

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326	513	"	AIR : Goa Gujrat H P J&K. Kashmir	1966	53
327	514	"	AIR : Goa Gujrat H P J&K. Kashmir	1966	53
328	515	"	AIR : Madh. Prad. Madras Manipur	1966	53
329	516	"	AIR : Mysore Orissa Patna	1966	53
330	517	"	AIR : Punjab Rajasthan Tripura	1966	53
331	518	"	AIR : Allahabad Section	1967	54
332	519	"	AIR : Allahabad Andh. Prad.	1967	54
333	520	"	AIR : Assam Bombay Calcutta	1967	54
334	521	"	AIR : Delhi Goa Gujrat H P J & K. Ke	1967	54
335	522	"	AIR : Delhi Goa Gujrat H P J & K. Ke	1967	54
336	523	"	AIR : Madhya Pradesh Section	1967	54
337	524	"	AIR : Madh. Prad. Madras Manipur	1967	54
338	525	"	AIR : Mysore Orissa Patna	1967	54
339	526	"	AIR : Punjab & Haryana Section	1967	54
340	527	"	AIR : Allahabad Andh. Prad.	1968	55
341	528	"	AIR : Assam Bombay Calcutta	1968	55
342	529	"	AIR : Delhi Goa Gujrat H P J & K. Ke	1968	55
343	530	"	AIR : Delhi Goa Gujrat H P J & K. Ke	1968	55
344	531	"	AIR : Madh. Prad. Madras Manipur	1968	55
345	532	"	AIR : Mysore Orissa Patna	1968	55
346	533	"	AIR : Punjab Rajasthan Tripura	1968	55
347	534	"	AIR : Assam Bombay Calcutta	1969	56
348	535	"	AIR : Allahabad Andh. Prad.	1969	56
349	536	"	AIR : Delhi Goa Gujrat J&K Kerla	1969	56
350	537	"	AIR : Madh. Prad. Manipur	1969	48
351	538	"	AIR : Mysore Orissa Patna	1969	56
352	539	"	AIR : Punjab Rajasthan Tripura	1969	56
353	540	"	AIR : Notes Of Supreme Court	1969	56
354	541	"	AIR : Delhi Goa Gujrat J&K Kerla	1969	56
355	542	"	AIR : Allahabad Andh. Prad.	1970	57
356	543	"	AIR : Assam Bombay Calcutta	1970	57
357	544	"	AIR : Delhi Goa Gujrat J&K Kerla	1970	57
358	545	"	AIR : Delhi Goa Gujrat J&K Kerla	1970	57
359	546	"	AIR : Mysore Orissa Patna	1970	57
360	547	"	AIR : Madh. Prad. Manipur	1970	57
361	548	"	AIR : Punjab Rajasthan Tripura	1970	57
362	549	"	AIR : Allahabad Andh. Prad.	1971	58
363	550	"	AIR : Assam Bombay Calcutta	1971	58
364	551	"	AIR : Delhi Goa Gujrat J&K Kerla	1971	58
365	552	"	AIR : Delhi Goa Gujrat J&K Kerla	1971	58
366	553	"	AIR : Mysore Orissa Patna	1971	58
367	554	"	AIR : Madh. Prad. Manipur	1971	58
368	555	"	AIR : Punjab Rajasthan Tripura	1971	58
369	556	"	AIR : Allahabad Andh. Prad.	1972	59
370	557	"	AIR : Allahabad Andh. Prad.	1972	59
371	558	"	AIR : Assam Bombay Calcutta	1972	59
372	559	"	AIR : Mysore Orissa Patna	1972	59

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373	560	"	AIR : Madh. Prad. Manipur	1972	59
374	561	"	AIR : Punjab Rajasthan Tripura	1972	59
375	562	"	AIR : Punjab Rajasthan Tripura	1972	59
376	563	"	AIR : Delhi Goa Gujrat J&K Kerla	1972	59
377	564	"	AIR : Mysore Orissa Patna	1972	59
378	565	"	AIR : Assam & Nagaland Section	1972	59
379	566	"	AIR : Delhi Goa Gujrat J&K Kerla	1972	59
380	714	W.W. Chitaley Publishing, Nag	AIR : Supreme Court Section	1991	78
381	715	D.W. Chitaley Publishing, Nag	AIR : Supreme Court Section	1978	65
382	716	D.V. Chitaley Publishing, Nag	AIR : Acts Jour. Supreme Court	1958	45
383	717	W.W. Chitaley Publishing, Nag	AIR : Supreme Court Section	1991	78
384	718	"	AIR : Supreme Court Reporter	1989	76
385	719	"	AIR : Supreme Court	1991	
386	720	D.V. Chitaley Publishing, Nag	AIR : Supreme Court	1961	48
387	721	D.W. Chitaley Publishing, Nag	AIR : Supreme Court	1977	64
388	722	S.W. Chitaley Publishing, Nag	AIR : Supreme Court	1999	86
389	723	D.W. Chitaley Publishing, Nag	AIR : Supreme Court	1977	64
390	724	S.W. Chitaley Publishing, Nag	AIR : Supreme Court	1997	84
391	725	"	AIR : Supreme Court	1996	83
392	726	D.V. Chitaley Publishing, Nag	AIR : Supreme Court Acts Journal	1974	61
393	727	D.W. Chitaley Publishing, Nag	AIR : Punjab Rajasthan Acts Journal	1976	63
394	728	"	AIR : Supreme Court	1976	63
395	729	D.V. Chitaley Publishing, Nag	AIR : Supreme Court	1971	58
396	730	V.V. Chitaley Publishing, Nag	AIR : Nagpur Oudh Peshawar Rang.	1937	24
397	731	"	AIR : "	1935	22
398	732	"	AIR : "	1934	
399	733	"	AIR : "	1934	21
400	734	"	AIR : Journal U.S Supreme Court	1970	57
401	735	All India Reporter Publi. Nag	AIR : "	1973	60
402	736	D.V. Chitaley Publishing, Nag	AIR : Criminal Law Journal Part-1	1960	66
403	780	"	AIR : Allahabad Andh. Prad	1973	60
404	781	"	AIR : Mysore Orissa Patna	1973	60
405	782	"	AIR : Bombay Calcutta	1973	60
406	783	"	AIR : Mysore Orissa Patna	1973	60
407	784	"	AIR : Punjab Rajasthan	1973	60
408	785	"	AIR : Allahabad Andh. Prad	1974	61
409	786	"	AIR : Bombay Calcutta	1974	61
410	787	"	AIR : Bombay Calcutta	1974	61
411	788	"	AIR : Delhi Goa Gujrat J&K Kerla	1974	61
412	789	"	AIR : "	1974	61
413	790	"	AIR : Madhya Pradesh	1974	61
414	791	"	AIR : Madhya Pradesh Madras	1974	61
415	792	"	AIR : Mysore Orissa Patna	1974	61
416	793	"	AIR : Punjab Rajasthan	1974	61
417	794	"	AIR : Punjab & Haryana Section	1974	61
418	795	"	AIR : Allahabad Andh. Prad	1975	62
419	796	"	AIR : Allahabad Andh. Prad	1975	62

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420	797	"	AIR : Bombay Calcutta	1975	62
421	798	"	AIR : Delhi Gauhati, Goa, Gujrat	1975	62
422	799	"	AIR : Madh. Prad. Madras	1975	62
423	800	"	AIR : Orissa Patna	1975	62
424	801	"	AIR : Allahabad Andh. Prad	1976	63
425	802	"	AIR : Bombay Calcutta	1976	63
426	803	"	AIR : Madhya Pradesh	1976	63
427	804	"	AIR : Orissa Section	1976	63
428	805	"	AIR : Delhi Section	1976	63
429	806	"	AIR : Delhi Section	1976	63
430	807	"	AIR : Madh. Prad. Madras	1976	63
431	808	"	AIR : Punjab & Haryana Section	1976	63
432	809	"	AIR : Allahabad Andh. Prad	1977	64
433	810	"	AIR : Bombay Calcutta	1977	64
434	811	"	AIR : Delhi Section	1977	64
435	812	"	AIR : Delhi Gauhati, Goa, Gujrat	1977	64
436	813	"	AIR : Madh. Prad. Madras	1977	64
437	814	"	AIR : Orissa Patna Punjab	1977	64
438	815	"	AIR : Rajasthan Acts Journal NOC	1977	64
439	816	"	AIR : Allahabad Andh. Prad	1978	65
440	817	"	AIR : Bombay Calcutta	1978	65
441	818	"	AIR : Delhi Gauhati, Goa, Gujrat	1978	65
442	819	"	AIR : Karnataka Kerla M.P	1978	65
443	820	"	AIR : Orissa Patna	1978	65
444	821	"	AIR : Rajasthan Journal Acts	1978	65
445	822	"	AIR : Supreme Court Section	1978	65
446	823	"	AIR : Allahabad Andh. Prad	1979	66
447	824	"	AIR : Bombay Section	1979	66
448	825	"	AIR : Delhi, Gauhati, Goa, Gujrat	1979	66
449	826	"	AIR : Karnataka Kerla M.P	1979	66
450	827	"	AIR : Orissa Patna Punjab	1979	66
451	828	"	AIR : Rajasthan Journal	1979	66
452	829	"	AIR : Allahabad Andh. Prad	1980	67
453	830	"	AIR : Bombay Calcutta	1980	67
454	831	"	AIR : Delhi Gauhati, Goa, Gujrat	1980	67
455	832	"	AIR : Delhi Gauhati, Goa, Gujrat	1980	67
456	833	"	AIR : Karnataka Kerla M.P	1980	67
457	834	"	AIR : Rajasthan Sikkim Journal Acts	1980	67
458	835	"	AIR : Orissa Patna Punjab	1980	67
459	836	"	AIR : Allahabad Andh. Prad	1981	68
460	837	"	AIR : Bombay Calcutta	1981	68
461	838	"	AIR : Orissa Patna Punjab	1981	68
462	839	"	AIR : Delhi, Gauhati, Goa, Gujrat	1981	68
463	840	"	AIR : Karnataka Kerla M.P	1981	68
464	841	"	AIR : Orissa Patna Punjab	1981	68
465	842	"	AIR : Rajasthan Sikkim Journal Acts	1981	68
466	843	"	AIR : Allahabad Andh. Prad	1982	69

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467	844	"	AIR : Bombay Calcutta	1982	69
468	845	"	AIR : Delhi, Gauhati, Goa, Gujrat	1982	69
469	846	"	AIR : Delhi, Gauhati, Goa, Gujrat	1982	69
470	847	"	AIR : Journal & Privy Council	1982	69
471	848	"	AIR : Karnataka Kerla M.P	1982	69
472	849	"	AIR : Karnataka Kerla M.P	1982	69
473	850	"	AIR : Rajasthan Sikkim Journal Acts	1982	69
474	851	"	AIR : Orissa Patna Punjab	1982	69
475	852	"	AIR : Supreme Court	1982	69
476	853	"	AIR : Allahabad Andh. Prad	1983	70
477	854	"	AIR : Bombay Calcutta	1983	70
478	855	"	AIR : Delhi, Gauhati, Goa, Gujrat	1983	70
479	856	"	AIR : Delhi, Gauhati, Goa, Gujrat	1983	70
480	857	"	AIR : Journal Acts	1983	70
481	858	"	AIR : Karnataka Kerla M.P	1983	70
482	859	"	AIR : Orissa Patna	1983	70
483	860	"	AIR : Supreme Court Section	1983	70
484	861	"	AIR : Supreme Court Section	1982	69
485	862	"	AIR : Allahabad Andh. Prad	1984	71
486	863	"	AIR : Bombay Calcutta	1984	71
487	864	"	AIR : Delhi Section	1984	71
488	865	"	AIR : Delhi Section	1984	71
489	866	"	AIR : Karnataka Kerla M.P	1984	71
490	867	"	AIR : Orissa Patna Punjab	1984	71
491	868	"	AIR : Rajasthan Sikkim Journal Acts	1984	71
492	869	"	AIR : Karnataka Kerla M.P	1984	71
493	870	"	AIR : Allahabad Andh. Prad	1985	72
494	871	"	AIR : Bombay Calcutta	1985	72
495	872	"	AIR : Delhi Gauhati, Goa, Gujrat	1985	72
496	873	"	AIR : Delhi, Gauhati, Goa, Gujrat	1985	72
497	874	"	AIR : Karnataka Kerla M.P	1985	72
498	875	"	AIR : Orissa Patna Punjab	1985	72
499	876	"	AIR : Rajasthan Sikkim Journal Acts	1985	72
500	877	"	AIR : Supreme Court Section	1985	72
501	878	"	AIR : Allahabad Andh. Prad	1986	73
502	879	"	AIR : Bombay Calcutta	1986	73
503	880	"	AIR : Karnataka Kerla M.P	1986	73
504	881	"	AIR : Delhi Gauhati, Goa, Gujrat	1986	73
505	882	"	AIR : Delhi, Gauhati, Goa, Gujrat	1986	73
506	883	"	AIR : Karnataka Kerla M.P	1986	73
507	884	"	AIR : Orissa Patna Punjab	1986	73
508	885	"	AIR : Orissa Patna Punjab	1986	73
509	886	"	AIR : Rajasthan Sikkim Journal Acts	1986	73
510	887	D.V. Chitaley Publishing, Nag	AIR : Delhi Section	1973	60
511	888	"	AIR : Delhi Section	1973	60
512	889	"	AIR : Madh. Prad. Madras	1973	60
513	890	D.W. Chitaley Publishing, Nag	AIR : Allahabad Andh. Prad	1987	74

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514	891	"	AIR : Bombay Calcutta	1987	74
515	892	"	AIR : Delhi Gauhati, Goa, Gujrat	1987	74
516	893	"	AIR : Delhi Gauhati, Goa, Gujrat	1987	74
517	894	"	AIR : Karnataka Kerla M.P	1987	74
518	895	"	AIR : Orissa Patna Punjab	1987	74
519	896	"	AIR : Rajasthan Journal Acts	1987	74
520	897	"	AIR : Allahabad Andh. Prad	1988	75
521	898	"	AIR : Bombay Calcutta	1988	75
522	899	"	AIR : Delhi Gauhati, Goa, Gujrat	1988	75
523	900	"	AIR : Orissa Patna Punjab	1988	75
524	901	W.W Chitaley Publishing, Nag	AIR : Rajasthan Journal Acts noc	1988	75
525	902	"	AIR : Allahabad Andh. Prad	1989	76
526	903	"	AIR : Bombay Calcutta	1989	76
527	904	"	AIR : Orissa Patna Punjab	1989	76
528	905	"	AIR : Delhi Gauhati, Goa, Gujrat	1989	76
529	906	"	AIR : Karnataka Kerla M.P	1989	76
530	907	"	AIR : Allahabad Andh. Prad	1989	76
531	908	"	AIR : Bombay Calcutta	1990	77
532	909	"	AIR : Delhi Gauhati, Goa, Gujrat	1990	77
533	910	"	AIR : Karnataka Kerla M.P	1990	77
534	911	"	AIR : Orissa Patna Punjab	1990	77
535	912	"	AIR : Rajasthan Journal Act noc	1990	77
536	913	"	AIR : Allahabad Andh. Prad	1991	78
537	914	"	AIR : Bombay Calcutta	1991	78
538	915	"	AIR : Delhi Gauhati, Goa, Gujrat	1991	78
539	916	"	AIR : Karnataka Kerla M.P	1991	78
540	917	"	AIR : Orissa Patna Punjab	1991	78
541	918	"	AIR : Rajasthan Journal Act noc	1991	78
542	919	"	AIR : Allahabad Andh. Prad	1992	79
543	920	"	AIR : Bombay Calcutta	1992	79
544	921	"	AIR : Delhi, Gauhati, Goa, Gujrat	1992	79
545	922	"	AIR : Karnataka Kerla M.P	1992	79
546	923	"	AIR : Orissa Patna Punjab	1992	79
547	924	"	AIR : Rajasthan Sikkim Journal Acts	1992	79
548	925	"	AIR : Allahabad Andh. Prad	1993	80
549	926	W.W Chitaley Publishing, Nag	AIR : Rajasthan Sikkim Journal Acts	1993	80
550	927	"	AIR : Bombay Calcutta	1993	80
551	928	"	AIR : Delhi, Gauhati, Goa, Gujrat	1993	80
552	929	"	AIR : Orissa Patna Punjab	1993	80
553	930	"	AIR : Allahabad Andh. Prad	1994	81
554	931	"	AIR : Bombay Calcutta	1994	81
555	932	"	AIR : Delhi, Gauhati, Goa, Gujrat	1994	81
556	933	"	AIR : Karnataka Kerla M.P	1994	81
557	934	"	AIR : Orissa Patna Punjab	1994	81
558	935	"	AIR : Rajasthan Sikkim Journal Acts	1994	81
559	936	"	AIR : Allahabad Andh. Prad	1995	82
560	937	S.W. Chitaley Publishing, Nag	AIR : Rajasthan Sikkim Journal Acts	1995	82

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561	938	"	AIR : Bombay Calcutta	1995	82
562	939	"	AIR : Delhi, Gauhati, Goa, Gujrat	1995	82
563	940	"	AIR : Karnataka Kerla M.P	1995	82
564	941	"	AIR : Orissa Patna Punjab	1995	82
565	942	"	AIR : Allahabad Andh. Prad	1996	83
566	943	"	AIR : Bombay Calcutta	1996	83
567	944	"	AIR : Delhi Gauhati, Goa, Gujrat	1996	83
568	945	"	AIR : Rajasthan Sikkim Journal Acts	1996	83
569	946	"	AIR : Orissa Patna Punjab	1996	83
570	947	"	AIR : Allahabad Andh. Prad	1997	84
571	948	"	AIR : Bombay Calcutta	1997	84
572	949	"	AIR : Karnataka Kerla M.P	1997	84
573	950	"	AIR : Rajasthan Sikkim Journal Acts	1997	84
574	951	S.W. Chitaley Publishing, Nag	AIR : Orissa Patna Punjab	1997	84
575	952	"	AIR : Allahabad Andh. Prad	1998	85
576	953	"	AIR : Delhi, Gauhati, Goa, Gujrat	1998	85
577	954	"	AIR : Orissa Patna Punjab	1998	85
578	955	"	AIR : Rajasthan Sikkim Journal Acts	1998	85
579	956	"	AIR : Bombay Calcutta	1998	85
580	957	"	AIR : Karnataka Kerla M.P	1998	85
581	958	"	AIR : Allahabad Andh. Prad	1999	86
582	959	"	AIR : Bombay Calcutta	1999	86
583	960	"	AIR : Delhi, Gauhati, Goa, Gujrat	1999	86
584	961	"	AIR : Karnataka Kerla M.P. MADRAS	1999	86
585	962	"	AIR : Orissa Patna Punjab	1999	86
586	963	"	AIR : Rajasthan Sikkim Journal Acts	1999	86
587	964	"	AIR : Allahabad Andh. Prad	2000	87
588	965	"	AIR : Bombay Calcutta	2000	87
589	966	"	AIR : Delhi, Gauhati, Goa, Gujrat	2000	87
590	967	"	AIR : Karnataka Kerla M.P. MADRAS	2000	87
591	968	"	AIR : Orissa Patna Punjab	2000	87
592	969	"	AIR : Rajasthan Sikkim Journal Acts	2000	87
593	970	"	AIR : Allahabad Andh. Prad	2001	88
594	971	"	AIR : Bombay Calcutta	2001	88
595	972	"	AIR : Delhi Gauhati, Goa, Gujrat	2001	88
596	973	"	AIR : Karnataka Kerla M.P. MADRAS	2001	88
597	974	"	AIR : Rajasthan Sikkim Journal Acts	2001	88
598	975	"	AIR : Orissa Patna Punjab	2001	88
599	976	S.W. Chitaley Publishing, Nag	AIR : Allahabad Andh. Prad	2003	90
600	977	"	AIR : Bombay Calcutta	2003	90
601	978	"	AIR : Delhi, Gauhati, Goa, Gujrat	2003	90
602	979	"	AIR : Karnataka Kerla M.P. MADRAS	2003	90
603	980	"	AIR : Orissa Patna Punjab	2003	90
604	981	"	AIR : Rajasthan Utranchal Pad.	2003	90
605	982	"	AIR : Allahabad Andh. Prad	2002	89
606	983	"	AIR : Bombay Calcutta	2002	89
607	984	"	AIR : Delhi, Gauhati, Goa, Gujrat	2002	89

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608	985	"	AIR : Karnatka Kerla M.P. MADRAS	2002	89
609	986	"	AIR : Orissa Patna Punjab	2002	89
610	987	V.V.Chitaley Publishing, Nag	AIR : Jan 1	2004	91
611	988	"	AIR : Feb 2	2004	91
612	989	"	AIR : Mar 3	2004	91
613	990	"	AIR : April 4	2004	91
614	991	"	AIR : May 5	2004	91
615	992	"	AIR : June 6	2004	91
616	993	"	AIR : July 7	2004	91
617	994	"	AIR : Aug 8	2004	91
618	995	"	AIR : Sep 9	2004	91
619	996	"	AIR : Oct 10	2004	91
620	997	"	AIR : Nov 11	2004	91
621	998	"	AIR : Dec 12	2004	91
622	999	D.V.Chitaley Publishing, Nag	AIR : Supreme court	1959	46
623	1000	"	AIR : Supreme Court	1959	46
624	1001	"	AIR : Supreme Court	1960	47
625	1002	"	AIR : Supreme Court	1960	47
626	1003	"	AIR : Supreme Court	1961	48
627	1004	"	AIR : Supreme Court	1962	49
628	1005	"	AIR : Supreme Court	1963	50
629	1006	"	AIR : Supreme Court	1965	52
630	1007	"	AIR : Supreme Court	1965	52
631	2876	D.W.Chitaley Publishing, Nag	AIR : Supreme Court	1981	68
632	4513	W.W.Chitaley Publishing, Nag	AIR : Supreme Court	1989	76
633	2193	D.W.Chitaley Publishing, Nag	AIR :	1978	
634	2877	"	AIR : Supreme Court	1981	68
635		"	AIR : Supreme Court	1978	65
636	2172	"	AIR : Supreme Court	1980	67
637	2173	"	AIR : Supreme Court	1980	67
638	2853	"	AIR : Supreme Court	1978	65
639	1591	"	AIR : Supreme Court	1978	68
640	2852	"	AIR : Supreme Court	1978	65
641	1725	D.V.Chitaley Publishing, Nag	AIR : Supreme Court		
642	1709	"	AIR : Supreme Court	1964	51
643	2587	"	AIR : Supreme Court	1957	44
644	4509	W.W.Chitaley Publishing, Nag	AIR : Orissa Section	1989	76
645	3268	D.V.Chitaley Publishing, Nag	AIR : Supreme Court	1964	51
646	4522	W.W.Chitaley Publishing, Nag	AIR : Supreme Court	1989	76
647	4506	"	AIR : Supreme Court	1989	76
648	2125	D.W.Chitaley Publishing, Nag	AIR : Supreme Court	1986	73
649	2133	"	AIR : Supreme Court	1985	72
650	1550	"	AIR : Supreme Court	1983	70
651		V.V.Chitaley Publishing, Nag	AIR : April 4	1999	86
652		"	AIR : May 5	1993	80
653		"	AIR : All India Reporter	1999	86
654		"	AIR :	1992	79

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655		"	AIR :	"	1999	86
656		"	AIR :	"	1994	81
657		"	AIR :	"	1995	82
658		"	AIR :	"	1993	80
659		"	AIR :	Supreme Court	1999	
660		"	AIR :	"	1999	86
661		"	AIR :	All India Reporter	1999	86
662		"	AIR :	Mar 3	1995	82
663		"	AIR :	April 4	1995	82
664		"	AIR :	April 4	1994	81
665		"	AIR :	May 5	1994	81
666		"	AIR :	Sep 9	1994	81
667		"	AIR :	June 6	1994	81
668		"	AIR :	Nov 11	1994	81
669		"	AIR :	Aug 8	1994	81
670		"	AIR :	July 7	1994	81
671		"	AIR :	Mar 3	1992	
672		"	AIR :	Mar 3	1992	79
673		"	AIR :	Feb 2	1992	79
674		"	AIR :	Aug 8	1993	80
675		"	AIR :	Dec - 12	1994	81
676		"	AIR :	Aug 8	1993	
677		"	AIR :	July 7	1993	80
678		"	AIR :	Jan 1	1995	82
679		"	AIR :	April 4	1992	79
680		"	AIR :	May 5	1993	80
681		"	AIR :	June 6	1993	80
682		"	AIR :	Oct 10	1992	79
683		"	AIR :	May 5	1992	79
684		"	AIR :	Nov 11	1992	79
685		"	AIR :	May 5	1995	82
686		"	AIR :	May 5	1993	80
687		"	AIR :	July 7	1992	79
688		"	AIR :	April 4	1992	79
689		"	AIR :	June 6	1992	79
690		"	AIR :	May 5	1992	79
691		"	AIR :	Nov 11	1992	79
692		"	AIR :	Dec 12	1992	79
693		"	AIR :	Dec 12	1992	79
694		"	AIR :	Sep 9	1992	79
695		"	AIR :	Oct 10	1992	79
696		"	AIR :	Mar 3	1996	83
697		"	AIR :	Sep 9	1999	86
698		"	AIR :	Nov 11	1999	86
699		"	AIR :	Feb 2	1993	80
700		"	AIR :	Sep 9	1993	80
701		"	AIR :	Feb 2	1995	82

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702	7003	"	AIR : Nov 5	1995	
703		"	AIR : Aug 8	1992	79
704		"	AIR : Dec 12	1999	86
705		"	AIR : May 5	1999	86
706		"	AIR : Jan 1	1999	86
707		"	AIR : Jan 1	1999	86
708		"	AIR : Feb 2	1999	86
709		"	AIR : Feb 2	1999	86
710		"	AIR : Mar 3	1999	86
711		"	AIR : April 4	1999	86
712		"	AIR : Dec 12	1999	86
713		"	AIR : Feb 2	1992	79
714		"	AIR : April 4	1993	80
715		"	AIR : Aug 8	1992	79
716		"	AIR : July 7	1992	79
717		"	AIR : June 6	1992	79
718		"	AIR : Oct 10	1999	86
719		S.W. Chitaley Publishing, Nag	AIR : Supreme Court	2001	88
720	140	"	AIR : Supreme Court	2000	87
721	126	"	AIR : Supreme Court	1995	82
722		"	AIR : Supreme Court	2002	89
723	5374	"	AIR : Supreme Court	1991	78
724	119	W.W Chitaley Publishing, Nag	AIR : Supreme Court	1991	78
725	5379	"	AIR : Supreme Court	1991	78
726	5380	"	AIR : Supreme Court	1991	78
727	123	"	AIR : Supreme Court	1993	80
728	120	"	AIR : Supreme Court	1992	79
729	130	S.W. Chitaley Publishing, Nag	AIR : Supreme Court	1992	79
730	121	W.W Chitaley Publishing, Nag	AIR : Supreme Court	1996	83
731	131	S.W. Chitaley Publishing, Nag	AIR : Supreme Court	1997	84
732	1135	"	AIR : Supreme Court	1996	83
733	134	"	AIR : Supreme Court	1998	85
734	136	"	AIR : Supreme Court	1998	85
735	135	"	AIR : Supreme Court	1998	85
736	2917	D.W Chitaley Publishing, Nag	AIR : Supreme Court	1986	73
737	133	S.W. Chitaley Publishing, Nag	AIR : Supreme Court	1997	84
738	2675	D.W Chitaley Publishing, Nag	AIR : Supreme Court	1987	74
739	1531	"	AIR : Supreme Court	1986	73
740	4481	W.W Chitaley Publishing, Nag	AIR : Supreme Court	1988	75
741	1539	D.W Chitaley Publishing, Nag	AIR : Karnataka Section	1985	72
742	5332	"	AIR :	1991	
743	124	W.W Chitaley Publishing, Nag	AIR : Supreme Court	1994	81
744		S.W. Chitaley Publishing, Nag	AIR : Supreme Court	2001	88
745	142	"	AIR : Supreme court	2000	87
746		"	AIR : Supreme Court	2001	88
747	137	"	AIR : Supreme Court	1999	86
748	127	S.W. Chitaley Publishing, Nag	AIR : Supreme Court	1995	82

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749	1117	W.W Chitaley Publishing, Nag	AIR : Supreme court	1993	80
750	141	S.W. Chitaley Publishing, Nag	AIR : Supreme cOurt	2000	87
751	129	"	AIR : Supreme Court	1996	83
752	139	"	AIR : Supreme Court	1999	86
753	4498	W.W Chitaley Publishing, Nag	AIR : Supreme Court	1988	75
754	4546	"	AIR : Supreme Court	1990	77
755	4539	"	AIR : Supreme Court	1990	77
756	4535	"	AIR : Supreme Court	1990	77
757	4538	"	AIR : Supreme Court	1990	77
758	4545	"	AIR : Supreme Court	1990	77
759	1558	"	AIR : Supreme Court	1982	69
760	2860	D.W Chitaley Publishing, Nag	AIR : Supreme Court	1979	66
761	2181	"	AIR : Supreme Court	1979	66
762	1575	"	AIR : Supreme Court	1980	67
763	2778	"	AIR : Supreme Court	1968	55
764		"	AIR : Supreme Court	1976	3
765	2861	"	AIR : Supreme Court	1979	66
766	2756	D.V Chitaley Publishing, Nag	AIR : Supreme Court	1966	53
767	2869	D.W Chitaley Publishing, Nag	AIR : Supreme Court	1980	67
768	1518	"	AIR : Supreme Court	1987	74
769	1519	"	AIR : Supreme Court	1987	74
770	1542	"	AIR : Supreme Court	1984	71
771		"	AIR : Supreme Court	1981	
772		"	AIR : Supreme Court	1984	2
773	4536	W.W Chitaley Publishing, Nag	AIR :	1990	77
774	4491	"	AIR : Supreme Court	1988	75
775		D.W Chitaley Publishing, Nag	AIR : Supreme Court	1986	73
776	4489	W.W Chitaley Publishing, Nag	AIR : Supreme Court	1988	75
777		"	AIR : Supreme Court	1981	3
778	4490	"	AIR : Supreme Court	1988	75
779	2859	D.W Chitaley Publishing, Nag	AIR : Allahabad Andh. Prad	1978	65
780	2855	"	AIR : Bombay Calcutta	1978	65
781	2865	"	AIR : Rajasthan Section	1979	66
782	2851	"	AIR : Allahabad Andh. Prad	1977	64
783	2203	"	AIR : Madhya Pradesh	1977	64
784	2895	"	AIR : Allahabad Section	1983	70
785	2899	"	AIR : Rajasthan Section	1983	70
786	2891	"	AIR : Bombay Section	1982	69
787	2893	"	AIR : Karnatka Kerla M.P. MADRAS	1983	70
788	2902	"	AIR : Bombay Section	1984	71
789	2854	"	AIR : Rajasthan Section	1978	65
790		"	AIR : Rajasthan Section	1983	70
791	2893	"	AIR : Delhi Section	1983	70
792	2210	"	AIR : Orissa Section	1976	63
793	2740	D.V Chitaley Publishing, Nag	AIR : Supreme Court	1994	51
794		S.W. Chitaley Publishing, Nag	AIR : Supreme Court	2003	90
795		"	AIR : Supreme Court	2002	89

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796		"	AIR : Supreme Court	2002	89
797		"	AIR : Supreme Court	2003	90
798		"	AIR : Supreme Court	2003	90
799	3138	D.V.Chitaley Publishing, Nag	AIR : Lahore Section	1947	34
800	1822	"	AIR : Nagpur Section	1950	37
801	3139	"	AIR : Nagpur Section	1948	35
802	3117	"	AIR : Nagpur Section	1945	32
803		"	AIR : Nagpur Section	1954	41
804		"	AIR : Supreme Court	1969	3
805	1139	S.W. Chitaley Publishing, Nag	AIR :	1997	84
806	2164	D.W Chitaley Publishing, Nag	AIR : Supreme Court	1981	68
807	3939	"	AIR : Supreme Court	1987	74
808	7018	"	AIR : Supreme Court	1993	4
809	4069	"	AIR : Supreme Court	1978	
810	2004	V.V.Chitaley Publishing, Nag	AIR : Bombay Section	1927	14
811	2380	"	AIR : Calcutta Section	1925	12
812	2011	"	AIR : Bombay Section	1926	13
813	3044	"	AIR : Calcutta Section	1936	23
814	3016	"	AIR : Madras Section	1932	19
815	2039	"	AIR : Lahore Section	1923	10
816		"	AIR : Bombay High Court	1925	12
817		"	AIR : Journal Section	1933	20
818	1961	"	AIR : Allahabad Section	1932	19
819	2003	"	AIR : Calcutta Section	1927	14
820	2387	"	AIR : Journal Section	1932	19
821	2021	"	AIR : Lahore	1937	24
822	2412	"	AIR : Madras Section	1936	23
823	1929	"	AIR : Bombay Section	1937	24
824	2416	"	AIR : Bombay Section	1936	23
825	1998	"	AIR : Bombay Section	1928	15
826	1999	"	AIR : Journal Section	1928	15
827	2894	D.W Chitaley Publishing, Nag	AIR : Orissa Section	1983	70
828		"	AIR : Supreme court	1981	1
829	2916	"	AIR : Supreme court	1986	76
830	4497	W.W Chitaley Publishing, Nag	AIR : Supreme court	1988	75
831		"	AIR : Supreme court	1981	4
832	2909	"	AIR : Supreme court	1985	72
833		"	AIR : Supreme court	1982	3
834		"	AIR : Supreme court	1981	2
835	4671	Jagjit Singh Chawla	AIR : Services Law Reporter	1990	67
836	4583		AIR : Supreme Court	1989	4
837	4597		AIR : Supreme court	1987	3
838	2188	D.W Chitaley Publishing, Nag	AIR : Rajasthan Section	1978	65
839	2883	"	AIR : Delhi Section	1981	68
840	2863	"	AIR : Delhi Section	1979	66
841	2169	V.R. Manohar Nagpur	AIR : Karnataka Kerala M.P	1981	68
842	2888	D.W Chitaley Publishing, Nag	AIR : Rajasthan Section	1982	69

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843	1605	"	AIR : Rajasthan Section	1977	64
844	2202	"	AIR : Orissa Section	1977	64
845		"	AIR : Bombay Section	1977	64
846	1806	D.V.Chitaley Publishing, Nag	AIR : Rajasthan Section	1952	39
847	3009	V.V.Chitaley Publishing, Nag	AIR : Madras Section	1931	18
848	2010	"	AIR : Journal Section	1926	13
849	1969	"	AIR : Patna Section	1931	8
850	2186	D.W.Chitaley Publishing, Nag	AIR : Orissa Section	1979	66
851	1587	"	AIR : Karnataka Kerla M.P	1979	66
852	2864	"	AIR : Karnataka Kerla M.P	1979	66
853	2867	"	AIR : Bombay Section	1979	66
854	2988	V.V.Chitaley Publishing, Nag	AIR : Bombay Section	1929	16
855		D.W.Chitaley Publishing, Nag	AIR : Delhi Section	1978	65
856		"	AIR : Bombay Section	1976	63
857	2842	"	AIR : M.P. Section	1976	63
858	2831	"	AIR : Orissa Section	1975	62
859	2832	"	AIR : Bombay Section	1975	62
860	2846	"	AIR : Orissa Section	1977	64
861	2849	"	AIR : Rajasthan Section	1977	64
862	2833	D.V.Chitaley Publishing, Nag	AIR : Punjab & Haryana Section	1975	62
863	2875	D.W.Chitaley Publishing, Nag	AIR : Rajasthan Section	1980	67
864		"	AIR : Allahabad Section	1980	67
865	2178	"	AIR : Orissa Section	1980	67
866	2177	"	AIR : Karnataka Section	1980	67
867	2834	"	AIR : Delhi Section	1975	62
868	2215	D.V.Chitaley Publishing, Nag	AIR : Orissa Section	1975	62
869	2905	D.W.Chitaley Publishing, Nag	AIR : Allahabad Section	1984	71
870	2858	"	AIR : Karnataka Kerla M.P	1978	65
871	1729	"	AIR : Allahabad Section	1961	48
872	2206	"	AIR : Allahabad Section	1976	63
873	2194	"	AIR : Bombay Section	1978	65
874	3937	V.V.Chitaley Publishing, Nag	AIR : Journal Section	1921	8
875	2896	D.W.Chitaley Publishing, Nag	AIR : Journal Section	1983	70
876	3053	V.V.Chitaley Publishing, Nag	AIR : Lahore Section	1937	24
877	3253	D.V.Chitaley Publishing, Nag	AIR : Articles Referencer	1962	49
878	3279	"	AIR : Gujrat Section	1965	52
879	2184	"	AIR :		
880	2296	V.V.Chitaley Publishing, Nag	AIR : Madras Section	1921	
881	2873	D.W.Chitaley Publishing, Nag	AIR : Bombay Section	1980	67
882	2127	"	AIR : Allahabad Section	1980	67
883		V.V.Chitaley Publishing, Nag	AIR : Patna Section	1932	19
884		D.V.Chitaley Publishing, Nag	AIR : Bombay Section	1947	34
885	2850	D.W.Chitaley Publishing, Nag	AIR : Delhi Section	1977	64
886	2848	"	AIR : Bombay Section	1977	64
887	2847	"	AIR : M.P. Section	1977	64
888	1600	"	AIR : Allahabad Section	1977	64
889	2882	"	AIR : Orissa Section	1979	66

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890	2183	"	AIR : Bombay Section	1979	66
891	2866	"	AIR : Allahabad Section	1979	66
892	2878	"	AIR : Rajasthan Section	1981	68
893	2214	D.V.Chitaley Publishing, Nag	AIR : M.P. Section	1975	62
894	2217	"	AIR : Bombay Section	1975	62
895	3265	"	AIR : Allahabad Section	1963	50
896	1609	D.W.Chitaley Publishing, Nag	AIR : Bombay Section	1976	63
897	2219	D.V.Chitaley Publishing, Nag	AIR : Allahabad Section	1975	62
898	2870	D.W.Chitaley Publishing, Nag	AIR : Delhi Section	1980	67
899	2857	"	AIR : Orissa Section	1978	65
900	2182	"	AIR : Allahabad Section	1979	66
901	2835	D.V.Chitaley Publishing, Nag	AIR : M.P. Section	1975	62
902		D.W.Chitaley Publishing, Nag	AIR : Orissa Section	1976	63
903	2840	"	AIR : Allahabad Section	1976	63

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LIST OF WEEDING BOOKS

S.No.	Acc No.	Author / Publication	Title of Books.	Year	Cost	Vol.
1		D.V. Chitaley - Nagpur	A.I.R. 139 (Jour. Section) : Imp. Act, Priv. Council Fed Court.	1939		26
2		"	A.I.R. 1939 : Madras	1939	-	26
3		"	A.I.R. 1939 : Allahabad	1939	-	26
4	3070	"	A.I.R. 1939 : Bombay	1939	-	26
5		"	A.I.R. 1939 : Lahore	1939	-	26
6	2436	"	A.I.R. 1939 : Lahore	1939	-	26
7		"	A.I.R. 1939 : Nagpur, sind peshawar	1939	-	26
8	2443	"	A.I.R. 1939 : P.C. Jour. Oudh act	1939	-	
9	2442	"	A.I.R. 1939 : Bombay	1939	-	
10	1914	"	A.I.R. 1938 : Allahabad	1938	-	25
11	3062	"	A.I.R. 1938 : Calcutta	1938	-	25
12	2434	"	A.I.R. 1938 : Madras	1938	-	25
13	1918	"	A.I.R. 1938 : Jour. Imp. Act, Priv. Council, Ped. Court.	1938	-	25
14	1916	"	A.I.R. 1938 : Calcutta	1938	-	25
15	1915	"	A.I.R. 1938 : Patna	1938	-	25
16	1917	"	A.I.R. 1938 : Madras	1938	-	25
17	3061	"	A.I.R. 1938 : Lahore	1938	-	25
18	2430	"	A.I.R. 1938 : Patna	1938	-	25
19	2450	"	A.I.R. 1940 : Allahabad	1940	-	27
20		"	A.I.R. 1940 : Allahabad	1940	-	27
21		"	A.I.R. 1940 : Rangooni Nagpur	1940	-	27
22	3077	"	A.I.R. 1940 : Ondh & Sind	1940	-	27
23		"	A.I.R. 1940 : Lahore	1940		27
24	2452	"	A.I.R. 1940 : Calcutta	1940		27
25	2448	"	A.I.R. 1940 : Madras	1940		27
26	3076	"	A.I.R. 1940 : Nagpur & Peshawar, Rangoon	1940		27
27	2446	"	A.I.R. 1940 : Jour. Act. (P.C.F.C)	1940		27
28		"	A.I.R. 1940 : Bombay	1940		27
29	3042	"	A.I.R. 1935 : Allahabad	1935		22
30	3038	"	A.I.R. 1935 : Lahore	1935		22
31	3048	"	A.I.R. 1936 : Patna	1936		23
32	2415	"	A.I.R. 1936 : Lahore	1936		23
33	2404	"	A.I.R. 1935 : Nagpur, Sind, Peshawar & Rangoon	1935		22
34	2411	"	A.I.R. 1935 : Calcutta	1935		22
35	1939	"	A.I.R. 1935 : Jour., Privy Council	1935		22
36	3036	"	A.I.R. 1935 : Bombay	1935		22
37	1940	"	A.I.R. 1935 : Allahabad	1935		22
38	3057	"	A.I.R. 1937 : Calcutta	1937		24
39	2423	"	A.I.R. 1937 : Patna	1937		24
40	1927	"	A.I.R. 1937 : Calcutta	1937		24
41	1922	"	A.I.R. 1937 : Madras	1937		24
42	3051	"	A.I.R. 1937 : Bombay	1937		24
43	3058	"	A.I.R. 1937 : Allahabad	1937		24
44	1926	"	A.I.R. 1937 : Nagpur, Sind, Peshawar & Rangoon	1937		24
45	1920	"	A.I.R. 1937 : Journal Section	1937		24
46	2427	"	A.I.R. 1937 : Nagpur / Rangoon	1937		24

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47	3078	"	A.I.R. 1940 : Patna	1940	27
48	3080	"	A.I.R. 1940 : Madras	1940	27
49		"	A.I.R. 1940 : Calcutta	1940	27
50		"	A.I.R. 1940 : Journal Section	1940	27
51	3073	"	A.I.R. 1939 : Allahabad	1939	26
52	2438	"	A.I.R. 1939 : Rangoon, Nagpur, Sind	1939	26
53	3071	"	A.I.R. 1939 : Madras	1939	26
54	3074	"	A.I.R. 1939 : Patna	1939	26
55		"	A.I.R. 1939 : Calcutta	1939	26
56	2398	"	A.I.R. 1934 : Patna	1934	21
57	2397	"	A.I.R. 1934 : Lahore	1934	21
58	3027	"	A.I.R. 1934 : Lahore	1934	21
59	2399	"	A.I.R. 1934 : Allahabad	1934	21
60	3029	"	A.I.R. 1934 : Bombay	1934	21
61	3032	"	A.I.R. 1934 : Patna	1934	21
62	1949	"	A.I.R. 1934 : Bombay	1934	21
63	2401	"	A.I.R. 1934 : Calcutta	1934	21
64	3031	"	A.I.R. 1934 : Allahabad	1934	21
65	3030	"	A.I.R. 1934 : Madras	1934	21
66		"	A.I.R. 1930 : Calcutta	1930	17
67		V.V. Chitaley - Nagpur	A.I.R. 1930 : Allahabad	1930	17
68	2997	"	A.I.R. 1930 : Jour. Privy Council	1930	17
69	1881	"	A.I.R. 1942 : Bombay	1942	29
70	1983	"	A.I.R. 1930 : Patna	1930	17
71	2366	"	A.I.R. 1930 : Calcutta	1930	17
72	1962	D.V. Chitaley - Nagpur	A.I.R. 1932 : Nagpur, Sind, Rangoon, Ondh	1932	19
73	3015	V.V. Chitaley - Nagpur	A.I.R. : Calcutta	1932	19
74	1966	"	A.I.R. : Madras	1932	19
75	3014	"	A.I.R. : Allahabad	1932	19
76	3012	"	A.I.R. : Lahore	1932	19
77	1967	"	A.I.R. : Lahore	1932	19
78	3033	"	A.I.R. : Rangoon	1934	21
79	3028	"	A.I.R. : Jour. Privy Council	1934	21
80	2403	"	A.I.R. : Jour. Privy Council	1934	21
81	1944	"	A.I.R. : Madras	1934	21
82	1937	"	A.I.R. : Calcutta	1935	22
83	1942	"	A.I.R. : Lahore	1935	22
84	3040	"	A.I.R. : Madras	1935	22
85	1936	"	A.I.R. : Madras	1935	22
86	2405	"	A.I.R. : Jour. Privy Council	1935	22
87	2418	"	A.I.R. : Journal Sec.	1936	23
88	2417	"	A.I.R. : Calcutta	1936	23
89	3047	"	A.I.R. : Jour. Privy Council	1936	23
90		"	A.I.R. : Bombay	1936	23
91		"	A.I.R. : Allahabad	1936	23
92		"	A.I.R. : Patna	1936	23
93	3043	"	A.I.R. : Lahore	1936	23
94	2414	"	A.I.R. : Nagpur, Sind, Rangoon, Ondh	1936	23
95	3045	"	A.I.R. : Allahabad	1936	23
96	2406	"	A.I.R. : Bombay	1935	22
97	2346	"	A.I.R. : Nagpur, Sind, Rangoon, Ondh	1930	17

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98	1981	"	A.I.R. : Bombay	1930	17
99	1982	"	A.I.R. : Madras	1930	17
100	2995	"	A.I.R. : Lahore	1930	17
101	2367	"	A.I.R. : Patna	1930	17
102	1977	"	A.I.R. : Nagpur, Sind, Rangoon, Ondh	1930	17
103		"	A.I.R. : Calcutta	1929	16
104	2345	"	A.I.R. : Patna	1927	14
105	2002	"	A.I.R. : Allahabad	1927	14
106	2970	"	A.I.R. : Calcutta	1926	13
107	2967	"	A.I.R. : Patna	1926	13
108	2339	"	A.I.R. : Allahabad	1926	13
109	2334	"	A.I.R. : Rangoon & Nagpur	1926	13
110		"	A.I.R. : Nagpur, Ondh & Sindh & Burma)	1926	13
111	2338	"	A.I.R. : Patna	1926	13
112	2333	"	A.I.R. : Calcutta	1926	13
113	2336	"	A.I.R. : Ondh & Sindh	1926	13
114	2969	"	A.I.R. : Lahore	1926	13
115	2965	"	A.I.R. : Madras	1926	13
116	2964	"	A.I.R. : Allahabad	1926	13
117	2968	"	A.I.R. : Bombay	1926	13
118	2353	"	A.I.R. : Nagpur, Ondh	1928	15
119	2348	"	A.I.R. : Madras	1928	15
120	2985	"	A.I.R. : Calcutta	1928	15
121	1995	"	A.I.R. : Lahore	1928	15
122		"	A.I.R. : Allahabad	1928	15
123	1993	"	A.I.R. : Patna	1928	15
124		"	A.I.R. : Madras	1928	15
125	2350	"	A.I.R. : Allahabad	1928	15
126	2354	"	A.I.R. : Rangoon	1928	15
127	2318	"	A.I.R. : Allahabad	1924	11
128	2950	"	A.I.R. : Rangoon, Nagpur & Sindh	1924	11
129	2026	"	A.I.R. : Patna	1924	11
130	2027	"	A.I.R. : Madras	1924	11
131	2952	"	A.I.R. : Jour. Privy Council	1924	11
132	2954	"	A.I.R. : Allahabad	1924	11
133	2317	"	A.I.R. : Calcutta	1924	11
134	2323	"	A.I.R. : Madras	1924	11
135	1828	The All India Report Nagpur	A.I.R. : East Punjab, H.P., Lahore, Peshawar, Pessu	1949	36
136	1825	"	A.I.R. : Assam	1949	36
137	2527	"	A.I.R. : Orissa & Patna	1950	37
138	2525	"	A.I.R. : Bombay Kutch Sindh & Sausastra	1950	37
139	3158	"	A.I.R. : Jour Indian Act Pri- Council Peb Court, Sup Court	1950	37
140	3162	"	A.I.R. : Assam, Kolkata, DACCA	1950	37
141	2529	"	A.I.R. : Ajmer Allahabad Rajasthan	1950	37
142	1818	"	A.I.R. : Ajmer Allahabad Rajasthan	1950	37
143	1820	"	A.I.R. : Hyderabad, Nagpur,	1950	37
144	2526	"	A.I.R. : Hyderabad, Nagpur,	1950	37
145	1819	"	A.I.R. : Bombay	1950	37
146	3136	"	A.I.R. : Nagpur, Sindh Peshwar,	1947	34
147		"	A.I.R. : Calcutta	1947	34

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148	2507	"	A.I.R. : Allhabad	1947	34
149	3134	"	A.I.R. : Madras	1947	34
150	2502	"	A.I.R. : Jour Imperial Act & Fed court	1947	34
151	2505	"	A.I.R. : Calcutta	1947	34
152		"	A.I.R. : Lahore	1947	34
153	2031	"	A.I.R. : Jour & Priy Council	1947	
154		"	A.I.R. : Patna	1947	34
155		"	A.I.R. : Nagpur	1947	34
156	2506	"	A.I.R. : Nagpur, Sindh, Peshwar	1947	34
157		"	A.I.R. : Journal Priv. Council	1947	34
158	1850	"	A.I.R. : Journal section	1946	33
159	3126	"	A.I.R. : Bombay	1946	33
160	3123	"	A.I.R. : Allhabad	1946	33
161	1849	"	A.I.R. : Bombay	1946	33
162		"	A.I.R. : Lahore	1946	33
163	2497	"	A.I.R. : Lahore	1946	33
164	1848	"	A.I.R. : Madras	1946	33
165	1852	"	A.I.R. : Patna	1946	33
166	2495	"	A.I.R. : Madras	1946	33
167	1853	"	A.I.R. : Calcutta	146	33
168	1851	"	A.I.R. : Allhabad	146	33
169	2499	"	A.I.R. : Jour Act P.C., P.C	146	33
170	3127	"	A.I.R. : Nagpur Peshwar & sindh	146	33
171	2375	V.V. Chitaley - Nagpur	A.I.R. : 1931, Nagpur, Rangoon,	1931	18
172	2373	"	A.I.R. : Lahore	1931	18
173	3008	"	A.I.R. : Allhabad	1931	18
174	2372	"	A.I.R. : Calcutta	1931	18
175	1976	"	A.I.R. : Jour Section	1930	17
176	2371	"	A.I.R. : Madras	1930	17
177	2368	"	A.I.R. : Lahore	1930	17
178	2998	"	A.I.R. : Allhabad	1930	17
179	2958	"	A.I.R. : Bombay	1925	12
180	2959	"	A.I.R. : Rangoon, Sindh, Nagpur	1925	12
181	2948	"	A.I.R. : Calcutta	1924	11
182	2322	"	A.I.R. : Nagpur	1924	11
183	2319	"	A.I.R. : Bombay	1924	11
184		"	A.I.R. : Lahore	1924	11
185	2316	"	A.I.R. : Lahore & sindh	1924	11
186	2949	"	A.I.R. : Patna	1924	11
187	2030	"	A.I.R. : Bombay	1924	11
188	2362	"	A.I.R. : Allhabad	1929	16
189	2991	"	A.I.R. : Calcutta	1929	16
190		"	A.I.R. : Allhabad	1929	16
191		"	A.I.R. : Jour Priy Council	1929	16
192	2361	"	A.I.R. : Rangoon, Sindh,	1929	16
193	1816	The All India Report Nagpur	A.I.R. : Orissa & Patna	1950	37
194	1817	"	A.I.R. : Assam	1950	37
195	1821	"	A.I.R. : Madras, Mysore Council	1950	37
196	2530	"	A.I.R. : Madras, Mysore Council	1950	37
197	2486	"	A.I.R. : Madras	1945	32
198	2492	"	A.I.R. : Bombay	1945	32
199	2491	"	A.I.R. : Calcutta	1945	32
200	3116	"	A.I.R. : Nagpur Peshwar & sindh	1945	32
201	2485	"	A.I.R. : Nagpur Peshwar & sindh	1945	32

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202	2490	"	A.I.R. : Lahore	1945	32
203		"	A.I.R. : Bombay	1945	32
204	2483	"	A.I.R. : Jour. Acts P.C.F.C	1945	32
205		"	A.I.R. : Allahabad	1945	32
206	1854	"	A.I.R. : Nagpur	1946	33
207	2498	"	A.I.R. : Calcutta	1946	33
208	3125	"	A.I.R. : Patna	1946	33
209	3113	"	A.I.R. : Lahore	1944	31
210	2484	"	A.I.R. : Jour Per. Act	1944	31
211	3107	"	A.I.R. : Calcutta	1944	31
212	2481	"	A.I.R. : Nagpur, Sindh	1944	31
213	2478	"	A.I.R. : Patna	1944	31
214		"	A.I.R. : Patna	1944	31
215		"	A.I.R. : Jour Pri Council	1944	31
216	2479	"	A.I.R. : Madras	1944	31
217		"	A.I.R. : Nagpur, Sindh Peshwar,	1944	31
218	2483	"	A.I.R. : Lahore	1944	31
219	3109	"	A.I.R. : Madras	1944	31
220	2480	"	A.I.R. : Bombay	1944	31
221	3190	"	A.I.R. : Bombay	1944	31
222	2946	V.V. Chitaley - Nagpur	A.I.R. : Calcutta	1923	10
223	2939	"	A.I.R. : Patna	1923	10
224	2309	"	A.I.R. : Calcutta	1923	10
225	2308	"	A.I.R. : Jour Pri Council	1923	10
226	2315	"	A.I.R. : Patna	1923	10
227	2314	"	A.I.R. : Allahabad	1923	10
228	2945	"	A.I.R. : Allahabad	1923	10
229	2313	"	A.I.R. : Madras	1923	10
230	2032	"	A.I.R. : Rangoon	1923	10
231	1888	D.V. Chitaley - Nagpur	A.I.R. : Patna	1941	28
232	1895	"	A.I.R. : Bombay	1941	28
233	3083	"	A.I.R. : Madras	1941	28
234	3085	"	A.I.R. : Calcutta	1941	28
235	2454	"	A.I.R. : Jour Act P.C., P.C	1941	28
236	2453	"	A.I.R. : Bombay	1941	28
237	2455	"	A.I.R. : Allahabad	1941	28
238	3084	"	A.I.R. : Lahore	1941	28
239	3090	"	A.I.R. : Nagpur, Sindh, Peshwar, Rangoon	1941	28
240	1887	"	A.I.R. : STA Act: Jour	1942	
241	2299	V.V. Chitaley - Nagpur	A.I.R. : Bombay	1921	08
242	2295	"	A.I.R. : Calcutta	1921	08
243	2930	"	A.I.R. : L&U Burma Nagpur, sindh	1921	08
244	2924	"	A.I.R. : Madras	1921	08
245	2057	"	A.I.R. : Allahabad	1921	08
246	2048	"	A.I.R. : Calcutta	1921	08
247	2925	"	A.I.R. : Patna	1921	08
248	2049	"	A.I.R. : Lahore	1921	08
249	2037	"	A.I.R. : Madras	1923	10
250	2942	"	A.I.R. : Lahore	1923	10
251	2022	"	A.I.R. : Patna	1925	12
252	2326	"	A.I.R. : Lahore	1925	12
253		"	A.I.R. : Nagpur, Sindh, Rangoon	1925	12
254		"	A.I.R. : Lahore	1925	12
255	2021	"	A.I.R. : Jour, Pri, Council	1925	12

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256	2961	"	A.I.R. : Calcutta	1925	12
257	2957	"	A.I.R. : Patna	1925	12
258	2016	"	A.I.R. : Allahabad	1925	12
259	2325	"	A.I.R. : Madras	1925	12
260	3010	"	A.I.R. : Lahore	1931	18
261	2379	"	A.I.R. : Allahabad	1931	18
262	1973	"	A.I.R. : Journal sec	1931	18
263	3006	"	A.I.R. : Journal Priv. Council	1931	18
264	1968	"	A.I.R. : Bombay	1931	18
265	1974	"	A.I.R. : Nagpur, Sindh, Rangoon	1931	18
266	3003	"	A.I.R. : Bombay	1931	18
267	3005	"	A.I.R. : Calcutta	1931	18
268	2317	"	A.I.R. : Madras	1931	18
269	1766	"	A.I.R. : Jour Sec.	1931	08
270	2975	"	A.I.R. : Rangoon, Nagpur Oudh & Sind	1927	14
271	2341	"	A.I.R. : Oudh & Sind	1927	14
272	2978	"	A.I.R. : Allahabad	1927	14
273	2006	"	A.I.R. : Patna	1927	14
274	2343	"	A.I.R. : Madras	1927	14
275	2971	"	A.I.R. : Madras	1927	14
276	2007	"	A.I.R. : Jour Priv. Council	1927	14
277	2000	"	A.I.R. : Lahore	1927	14
278	2340	"	A.I.R. : Jour-P.C. Rangoon	1927	14
279		The All India Report Nagpur	A.I.R. : Patna	1945	32
280		"	A.I.R. : Jour-Section.	1945	32
281	2488	"	A.I.R. : Patna	1945	32
282	3115	"	A.I.R. : Lahore	1945	32
283	2489	"	A.I.R. : Allahabad	1945	32
284		"	A.I.R. : Calcutta	1945	32
285		V.V. Chitaley - Nagpur	A.I.R. : Madras	1922	09
286	2935	"	A.I.R. : Madras	1922	09
287		"	A.I.R. : Rangoon, Sind, Oudh+Nagpur	1922	09
288	2302	"	A.I.R. : Lahore	1922	09
289	2045	"	A.I.R. : Calcutta	1922	09
290	2931	"	A.I.R. : Calcutta	1922	09
291	2934	"	A.I.R. : Allahabad	1922	09
292	2301	"	A.I.R. : Bombay	1922	09
293	3088	D.V. Chitaley - Nagpur	A.I.R. : Patna	1941	28
294	1892	"	A.I.R. : Madras	1941	28
295	3087	"	A.I.R. : Allahabad	1941	28
296	1894	"	A.I.R. : Lahore	1941	28
297	2457	"	A.I.R. : Calcutta	1941	28
298	1889	"	A.I.R. : Nag. Oudh Pesawar Ran Sind	1941	36
299	3086	"	A.I.R. : Journal Act's Pri. Con Fed Court	1941	28
300	2359	"	A.I.R. : Nagpur Oudh.	1929	
301	2360	V.V. Chitaley - Nagpur	A.I.R. : Madras	1929	16
302	1988	"	A.I.R. : Madras	1929	16
303	1991	"	A.I.R. : Nagpur Oudh Rangoon Sindh	1929	16
304	1984	"	A.I.R. : Lahore	1929	16
305	2356	"	A.I.R. : Journal P.C. bombay	1929	16
306	2992	"	A.I.R. : Patna	1929	16

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307	2989	"	A.I.R. :Lahore	1929		16
308	2524	The All India Report Nagpur	A.I.R. :Nagpur	1949		36
309	1830	"	A.I.R. :Nagpur	1949		36
310	3151	"	A.I.R. :Patna Orrisa	1949		36
311	2518	"	A.I.R. :Allahabad Oudh Ajmer	1949		36
312	3147	"	A.I.R. :East Punjab Him. Pradesh Lahore Peshwar	1949		36
313	1824	"	A.I.R. :Patna	1949		36
314	3148	"	A.I.R. :Allahabad Oudh Ajmer	1949		36
315	3152	"	A.I.R. :Allahabad Assam	1949		36
316	1929	"	A.I.R. :Bombay Sind Kutch	1949		36
317	1826	"	A.I.R. :Madras	1949		36
318	2046	V.V. Chitaley - Nagpur	A.I.R. :Allahabad	1922		9
319	2937	"	A.I.R. :Bombay Nagpur Oudh Sind	1922		9
320	2044	"	A.I.R. :Lower Burma Nagpur Oudh Sind	1922		9
321	2300	"	A.I.R. :Patna	1922		9
322	2041	"	A.I.R. :Bombay	1922		9
323	2932	"	A.I.R. :Patna	1922		9
324	2042	"	A.I.R. :Privy Council	1922		9
325	2293	"	A.I.R. :Lahore	1921		9
326	2054	"	A.I.R. :Patna	1921		8
327	2298	"	A.I.R. :L.B.U.B. Nagpur Oudh Sind	1921		
328	2926	"	A.I.R. :Bombay	1921		8
329	1884	"	A.I.R. :Nagpur Oudh Pesawar Rangoon & Sind	1942		29
330	3091	D.V. Chitaley - Nagpur	A.I.R. :Calcutta	1942		29
331	2461	"	A.I.R. :Patna	1942		29
332	2466	"	A.I.R. :Calcutta	1942		29
333	3094	"	A.I.R. :Bombay	1942		29
334	3092	"	A.I.R. :Madras	1942		29
335	3097	"	A.I.R. :Lahore	1942		29
336	2465	"	A.I.R. :Journal Act's Pri. Con Fed Court	1942		29
337	1886	"	A.I.R. :Patna	1942		29
338	2463	"	A.I.R. :Allahabad	1942		29
339	1885	"	A.I.R. :Allahabad	1942		29
340	1955	V.V. Chitaley - Nagpur	A.I.R. :Allahabad	1933		20
341	3026	"	A.I.R. :Nagpur Oudh Pesawar Rangoon & Sind	1933		20
342	3021	"	A.I.R. :Madras	1933		20
343	2391	"	A.I.R. :Madras	1933		20
344	3024	"	A.I.R. :Calcutta	1933		20
345		"	A.I.R. :Calcutta	1933		20
346	1835	The All India Report Nagpur	A.I.R. :Patna	1948		35
347	2512	"	A.I.R. :Nagpur Oudh Sind	1948		35
348	3144	"	A.I.R. :Calcutta	1948		35
349	2516	"	A.I.R. :Madras	1948		35
350	3145	"	A.I.R. :Allahabad	1948		35
351	3141	"	A.I.R. :East Punjab	1948		35
352	1838	D.V. Chitaley - Nagpur	A.I.R. :Allahabad	1948		35
353	3148	The All India Report Nagpur	A.I.R. :Journal Indian Act's Privy	1948		35

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354	2511	"	A.I.R. :Journal Acts p.c.	1948		35
355	1836	"	A.I.R. :Bombay	1948		35
356	3143	"	A.I.R. :Nagpur & Sind	1948		35
357	2510	"	A.I.R. :Calcutta	1948		35
358	1834	"	A.I.R. :Punjab-Lahore	1948		35
359		V.V. Chitale - Nagpur	A.I.R. :Nagpur Oudh Peshwar Rangoon & Sind	1933		20
360	3020	"	A.I.R. :Allahabad	1933		20
361	2023	"	A.I.R. :Bombay	1933		20
362	1952	"	A.I.R. :Patna	1933		20
363	3022	"	A.I.R. :Patna	1933		20
364	2393	"	A.I.R. :Journal Privy Council	1933		20
365	1960	"	A.I.R. :Calcutta	1932		19
366		"	A.I.R. :Bombay	1932		19
367	2786	"	A.I.R. :Bombay	1932		19
368		The All India Report Nagpur	A.I.R. :Calcutta	1943		30
369		"	A.I.R. :Lahore	1943		30
370	3106	"	A.I.R. :Nagpur Peshawar Sind	1943		30
371	3095	"	A.I.R. :Nagpur, Oudh, Peshwar Rangoon & Sind	1942		29
372	3099	"	A.I.R. :Madras	1943		30
373	1882	"	A.I.R. :Madras	1942		29
374	3101	"	A.I.R. :Lahore	1943		30
375	1880	"	A.I.R. :Madras	1942		27
376	3104	"	A.I.R. :Allahabad	1943		30
377	3103	"	A.I.R. :			
378	3102	"	A.I.R. :Patna	1943		30
379	3100	"	A.I.R. :Bombay	1943		30
380		"	A.I.R. :Nagpur-Oudh Peshwar & Sind	1943		30
381		"	A.I.R. :Bombay	1943		30
382		"	A.I.R. :Patna	1943		30
383		"	A.I.R. :Madras	1943		30
384	4792	Delhi Law Times Office	D.L.T. :Delhi	1989		38
385	4788	"	D.L.T. :D.H.C. New Delhi.	1989		37
386	4786	"	D.L.T. :D.H.C. New Delhi.	1988		36
387	4790	"	D.L.T. :D.H.C. New Delhi.	1989		37
388	4804	"	D.L.T. :D.H.C. New Delhi.	1990		42
389	4791	"	D.L.T. :D.H.C. New Delhi.	1989		38
390	4803	"	D.L.T. :D.H.C. New Delhi.	1990		42
391	4800	"	D.L.T. :D.H.C. New Delhi.	1990		41
392	4782	"	D.L.T. :D.H.C. New Delhi.	1988		35
393	4781	"	D.L.T. :D.H.C. New Delhi.	1988		34
394	4766	"	D.L.T. :D.H.C. New Delhi.	1986		29
395	4764	"	D.L.T. :D.H.C. New Delhi.	1986		29
396	4763	"	D.L.T. :D.H.C. New Delhi.	1985		XXVIII
397	4758	"	D.L.T. :D.H.C. New Delhi.	1985		XXVII
398	4761	"	D.L.T. :D.H.C. New Delhi.	1985		XXVIII
399	4760	"	"	1985		XXVII
400	4756	"	"	1984		XXVI
401	4755	"	"	1984		XXVI
402	4753	"	"	1984		25
403	4754	"	"	1984		XXV
404	4798	"	"	1990		40

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405	4801	"	"	"	1990	41
406	4794	"	"	"	1989	39
407	4797	"	"	"	1990	40
408	5273	"	"	"	1991	44
409	4796	"	"	"	1989	39
410	5275	"	"	"	1991	45
411	5271	"	"	"	1991	43
412	4784	"	"	"	1988	XXXV
413	4779	"	"	"	1988	XXXIV
414	4787	"	"	"	1988	36
415	4773	"	"	"	1987	XXXII
416		"	"	"	1987	32
417	4777	"	"	"	1987	3
418	4770	"	"	"	1987	31
419	4776	"	"	"	1987	33
420	4768	"	"	"	1986	30
421	4771	"	"	"	1987	31
422	4767	"	"	"	1986	30
423	2700	Jagjit Singh Chawla	S. L. R.		1988 (2)	51
424	2701	"	"		1988 (3)	52
425	2702	"	"		1988 (3)	52
426	2699	"	"		1988 (2)	51
427	2698	"	"		1988 (1)	50
428	2697	"	"		1988 (1)	50
429	2707	"	"		1988 (6)	
430	4655	"	"		1989 (5)	61
431	4641	"	"		1989 (5)	61
432	5488	"	"		1991 (8)	78
433	5489	"	"		1992 (2)	80
434	5484	"	"		1991 (7)	77
435	5494	"	"		1992 (4)	82
436	5487	"	"		1992 (1)	79
437	5491	"	"		1992 (3)	81
438	5305	"	S. L. R. All India		1991 (5)	75
439	5303	"	"		1991 (3)	73
440	5304	"	"		1991 (4)	74
441	5302	"	"		1991 (2)	72
442	1369	"	"		1979 (3)	22
443	2706	"	"		1988 (4)	53
444	3688	"	"		1988 (6)	55
445	2705	"	"		1988 (4)	53
446	4670	"	"		1990 (3)	66
447	4664	"	"		1990 (2)	65
448	4649	"	"		1989 (6)	62
449	4644	"	"		1989 (1)	57
450	4651	"	"		1989 (1)	57
451	4647	"	"		1989 (4)	60
452	4654	"	"		1989 (4)	60
453	4646	"	"		1989 (3)	59
454	4645	"	"		1989 (2)	58
455	4652	"	"		1989 (2)	58
456	4657	"	"		1989 (7)	63
457	4642	"	"		1989 (6)	62
458	4668	"	"		1990 (1)	64
459	4643	"	"		1989 (7)	63

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460	4669	"	"	"	1990 (2)		55
461	4658	"	"	"	1990 (1)		64
462	5498	"	"	"	1990 (6)		84
463	5496	"	"	"	1990 (5)		83
464	4667	"	"	"	1990 (5)		68
465	4666	"	"	"	1990 (4)		67
466	4639	"	"	"	1989 (3)		59
467	5301	"	"	"	1991 (1)		71
468	4672	"	"	"	1990 (5)		68
469	5299	"	"	"	1990 (6)		69
470	3331	Harbans Lal Sarin	Lahore Law Times. Panjab (India) Section.	1970			49
471	3330	"	"	"	1969		84
472	3315	"	"	"	1953		32
473	3314	"	"	"	1952		31
474	3620	"	"	"	1951		30
475	3313	"	"	"	1951		30
476	3685	Prabhu Das Suri	"	"	1934		
477	3621	"	"	"	1952		31
478	3626	"	"	"	1957		36
479	3649	K. Suri	Lahore Law Times	1980			LIX
480	3333	"	"	"	1972		51
481	3641	"	"	"	1972		51
482	3610	"	"	"	1981		60
483	3640	"	"	"	1971		50
484	3603	"	"	"	1974		53
485	3643	"	"	"	1974		53
486	3642	"	"	"	1973		52
487	3653	K. Suri - Chandigarh	Lahore Law Times	1984	80		63
488	3612	"	"	"	1983	70	62
489	3651	"	"	"	1982	70	61
490	3345	"	"	"	1983	70	62
491	3343	"	"	"	1982	70	61
492	1130	Sudershan Malik - Delhi	Chandigarh Criminal Cases	1984			
493	1137	"	"	"	1985		
494	1128	"	"	"	1982		
495	3623	L. Prabhudas Puri The Mail Simla	The Lahore Times Law	1954	12		33
496	3583	"	Lahore Law times	1954	12		33
497	3655	K. Suri - Chandigarh	"	1986			65
498	3615	"	"	1986	95		65
499		L. Anand Mohan Suri - Chandigarh	Punjab Law Reporter	1957			65
500	3654	K. Suri - Chandigarh	Lahore Law Times	1985			64
501	3613	"	"	1984			63
502	3614	"	"	1985			64
503	3334	"	"	1973	30		52
504	3596	"	"	1967	20		46
505	3595	"	"	1966	19		45
506	3637	"	"	1968	20		47
507	3598	"	"	1969	22		48
508	3597	"	"	1968	20		47
509	3636	"	"	1967	20		46
510	3634	"	"	1965	10		44

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511	3586	Prabhu Das Suri - Chandigarh	Lahore Law Times	1957	12	36
512	3587	"	"	1958	15	37
513	3321	"	"	1959		38
514	3628	"	"	1959	15	38
515	3627	"	"	1958	12	37
516	3624	"	"	1955	10	34
517	3623	"	"	1953	12	32
518	3585	"	"	1956	12	35
519	3584	"	"	1955		34
520	3625	"	"	1956		35
521	3633	K. Suri - Chandigarh	Lahore Law Times	1964	15	43
522	3593	"	"	1964	15	43
523	3594	"	"	1965	16	44
524	3323	Prabhu Das Suri - Chandigarh	"	1962	15	41
525	3591	"	"	1962		41
526	3592	Vinod Kr. Suri - Chandigarh	"	1963	15	42
527	3632	"	"	1963	15	42
528	3630	Prabhu Das Suri - Chandigarh	"	1961	15	40
529	3332	K. Suri - Chandigarh	"	1971	25 or 41	50
530	3606	"	"	1977	45	56
531	3645	"	"	1976	45	55
532	3336	"	"	1975	35	54
533	3337	"	"	1976	45	55
534	3644	K. Suri - Chandigarh	Lahore Law Times	1975	125	54
535	3650	"	"	1981	70	60
536	3341	"	"	1980	55	59
537	3629	Prabhu Das Suri - Chandigarh	"	1960	15	39
538	3590	"	"	1961	15	40
539	3321	"	"	1960	15	39
540	3647	K. Suri - Chandigarh	"	1978	50	57
541	3648	K. Suri	"	1979	55	58
542	3607	"	"	1978	50	57
543	3646	"	"	1977	45	56
544	3635	"	"	1966	19	45
545	3616	P. Suri - Chandigarh	Lahore Law Times	1987	100	66
546	3618	"	"	1987	100	66
547	3617	"	"	1988	125	67
548	3657	"	"	1988	125	67
549	4748	Delhi Law Times Office	Delhi Law Times	1983		23
550	4746	"	"	1983		23
551	4751	"	"	1983		24
552	4750	"	"	1983		24
553	1129	Sudershan Malik - Delhi	Chandigarh Criminal Cases	1983		
554	1134	"	"	1982		
555	1124	"	"	1984		
556	5480	"	"	1988-91	Supp.88-91	
557	5280	"	"	1991		2
558	4712	"	Chandigarh Criminal Cases	1990		II
559	5279	"	"	1991		1
560	5477	"	"	1992		1

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561	5476	"	"	1992		2
562	4704	"	"	1989		
563	1131	"	"	1985		
564	4708	"	"	1990		1
565	4711	"	"	1990		2
566	4705	"	"	1989		
567	4709	"	"	1990		1
568	1123	"	"	1983		
569	3658	"	"	1988		
570	3660	"	"	1988		
571	1133	"	"	1987		
572	1139	"	"	1987		
573	1138	"	"	1986		
574	1132	"	"	1986		
575	1275	V.V. Chitale - Nagpur	A.I.R. Manual C&C. 4th Edition			33
576	1319	"	"			7
577	422	Copy Right EBC- Lucknow	Law of Probation in India. B.D Khatri.	1988		
578	682	E.B.C.	Cattle Trespass act 1871. 2nd ed.	1982	20	
579	384	R.G. Sagar - Allahabad	Criminal Minor act's 2nd edition.	1986		4
580	647	L.R. Bagga	Workmen's Compansation Act & Rules 3rd ed.	1986		
581	421	"	Advocat Act legal Pra act 4th ed.	1987	160	
582		S.K. Kalra - Chandigarh	Punjab Municipal act 1911.	1987	80	
583	3871	Laxmi Publisar	Case Law. Central Sale Tax act	1988		
584	596	M.K. Bhargava Delhi	Industrial licensing I.D.R act	1986	350	
585		Asia Law House	Law of essential commodities central control order's 2nd	1974-75		
586	477	L.R. Bagga Allahabad	Law of foreigners 4th ed.	1987		
587	1252	V.V. Chitale - Nagpur	A.I.R. Manual 4th Edition.			10
588	1253	"	"			11
589	1254	"	"			12
590	1314	"	"			2
591	1246	"	"			4
592		"	"			6
593		"	"			6
594		"	"			28
595	1291	"	"			14
596	1347	"	"			35
597	1310	"	"			33
598	1239	"	"			32
599	1308	"	"			31
600	1318	"	"			6
601	1266	"	"			24
602	1329	"	"			17
603	467	Bafna Publication Jaipur	Indian Penal Code	1987	360	
604	401	Wadhwa & Co. Nagpur	Low of Evidence 17 ed. 1987.	1987		
605		L.B.C. Allahabad	Low of wills 4th ed.	1984	200	
606	488		A Manual of civil laws in 4 volumes	1988		3
607	5406	K.K. Lodha Calcutta	Civil Ready Refrencer 4th ed.	1992	300	1
608	2656	Eastern Law House Calcutta	Criminal Court hand Book. 8th ed.	1987		1
609		Kamiesh Pubi. Delhi	Provincial insolvency Act 1920		250	
610	3387	E.B.C. - Lucknow	Indian Electricity Act 1910	1990		

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611	423	"	Law of Probation in India	1988	150	
612	498	"	Law Relating to weights and measures	1988	60	
613		Akalank Publi.	Descriptive Law on Pollution & Environment	June 2000	400	
614	579	D.C. Puliani Bharat Law House	Principles of statutory interpretation 3rd ed.	1983		
615	3759	University Book Agency Allahabad	Law of evidence 6th ed. 1988	1988		2
616	3762	"	"	1988		1
617	101 (DCC)	"	Criminal manual	1996	120	
618		Versatile Pub.	Concepts of Central sales tax	2002		1
619		Chandri Pubi.	Funda Mental rules & Suplementry rules 9th ed.	1985		2
620		The Manager of Publication Delhi	Satutory Rules & order	1967	120	1
621		"	"	1968	120	2
622		"	"	1967	120	1
623		"	"	1967	120	1
624		"	"	1968	120	2
625		"	"	1967	120	1
626		"	"	1968		2
627		The Commissioner of Excise	Delhi Administraton Manual	1976		2
628		"	"	1976		3
629		"	"	1976		1
630		V.K. Gupta	Shram Patrika labour dep. Admin.	1974		
631	5912	Central Law Agency Allahabad	Foreign Contribution act. 1976	1976	6	
632		Swamy Publication Madras	Fundamental rules & Suplementry rules 1st.	1982		
633	49	Eastern Book Co.	Glossary of terms & experience in sales tax.	1984	35	
634		The Commissioner of Excise	Delhi Administration manual	1976		3
635	1435		Delhi code compilation of unrepeatd. Act.	1959		2
636			"	1959		2
637		The Commissioner of Excise	Delhi Administration manual	1976		3
638		"	"	1976		3
639		Manager of Pubi.	Compilation of the treusury rules	1969		2
640		The Commissioner of Excise	Delhi admin manual	1976		1
641	3318	E.B.C.	Contract Labour act. 1970	1990		
642		Manager Govt. Faridabad	Model Prison manual	1970		
643		The Commissioner of Excise	Delhi admin manual	1976		2
644		Manager Govt. Delhi	Statutory rules & Order's	1968		2
645		"	"	1968		2
646		Manager of Pubi.	"	1958		1
647		"	"	1958		1
648		"	"	1968		2
649			Delhi code act.	1959		2

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650			Rules of court 1952	1954		2
651	48	E B.C.	Glossary of terms & Expression's sales tax.	1984	35	
652	435	E B.C.	Naxotic Drugs & psy substance's act 1985	1987	60	
653	379	Ashoka Law House	Notaries act 1952	1987		
654	723	E B.C.	Law of simple discharge	1984	160	
655		E B.C.	Drugs & cosmetics act 1940	1994	285	
656	1036	Swamy Publication -	Swamy's Pension compilation.	1987	50	
657	651	E B.C.	Workmen's Compensation Act 1923.	1986	150	
658		R.G. Sagar	Arm's & Explosives 1983. Substance Act.	1986		
659		Delhi Admin	Delhi Freedom fighters	1985		2
660	595	M.K. Bhargawa	Industrial licensing I.D.R act	1986	350	
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662	1164	E B.C.	Digest of supreme court cases	1982		12
663	1165	"	"	1984		13
664	4733	"	"	1989		15
665	1161	"	"	1978		9
666	1162	"	"	1979	75	10
667	1160	"	"	1978	95	8
668	163	"	"	1980		11
669	3673	"	partnership act 1932	1982	125	
670	468	Capital Law House	Cases & materials on indian penal code.	1986		
671		I S S D. Delhi	Delhi slums & law.	1982		
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679	6533	Ramesh Khera Delhi	Delhi land & Revenue code 2nd ed.	1995	480	
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682		Sonu Verma	Delhi Municipal Digest 1957-1986.	1987	140	
683		S.k. Sodhi	Motor vehicles act 59 of 1988.	1995	225	
684		Law Pub.	Legal update law catalogue	2000		
685	691	J.D. Gogia	Code of civil procedure 4th ed.	1986	350	
686	5140	L. R. Bagga	Protection of civil rights act & rules 3rd ed.	1989	125	
687	4928	E. B.C.	Factories act 1948	1991		
688		R.G. Sagar	Specific Relief act 47of 1963 9th ed.	1987	320	2
689	4875	E B.C	India Penal code 1860	1991		
690	3920	Arop Kumar	Registration act 1882 4th ed.	1989		
691		Comm of Excise	Delhi Administration manual	1976	60	2

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692	5732	Universal Book Trader	Constitution of india comment's & sub - india	1994		
693			Rules framect under deihi police act 1958.	1990		
694	698	Universal Book Trader	Labour Problems & remedies		95	
695		C. L. Nijhawan	The law of Electricity India & Pakistan	1964	30	
696		Law Pub.	Motor vehicles act 1988.	1996	300	
697	3866	G. D. Kataria	Economic Ligation 2nd ed.	1988		
698	712	L. R. Bagga. Allahabad	Easements & Liceners 10th ed.	1984	250	
699		"	Delhi local act's civil, criminal. Revenue	1992	200	4
700	5420	Pioneer Books	"	1991	200	3
701	5421	"	"	1992	200	4
702		"	"	1992	200	2
703	5169	"	"	1989	200	1
704	5226	"	"	1989		1
705	1298	V. V. Chitaley	A. I. R. Manual 4th Edition.	1979		21
706	1303	"	"	1979		26
707	4319	E. B. C.	Motor vehicles 9th ed.	1990	400	
708	801	R. G. Sagar	Conveyancing 7th ed. 5 vol.	1987		1
709		"	"	1985		1
710	5604	Universal	Constitution of india.	1993		
711		E. B. C.	Law Relating to foreigners Passport's & citizenship in india.			
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716		O. P. Iakhinder	Civil Service Regulation's	1986		3
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722	5473	"	" Part 1109	1992		98
723	5536	"	" Part 1109	1992		98
724	5474	"	" Anual Index Part	1992		98
725		"	1110 " Anual Index Part	1992		
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727	5531	"	1104 " Anual Index Part 1116	1992		98
728	5535	"	" Anual Index Part 1108	1992		98
729	5541	"	" Anual Index Part 1114	1992		98
730	5540	"	" Anual Index Part 1113	1992		98

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732	5542	"	" Annual Index Part 1115	1992		98
733		"	" Annual Index Part 1098	1991		97
734	5533	"	" Annual Index Part 1106	1992		98
735	5471	"	" Annual Index Part 1106	1992		98
736	5472	"	" Annual Index Part 1108	1992		98
737	5528	"	Criminal Law Journal Part 1113	1992		98
738	5532	"	Criminal Law Journal Part 1105	1992		98
739	5470	"	Criminal Law Journal Part 1107	1992		98
740	5534	"	Criminal Law Journal Part 1107	1992		98
741	5530	"	" Part 1107	1992		98
742		"	" Part 1101	1991		97
743	5543	"	AIR Manual. " Part 1116	1992		98
744	5537	"	" Part 1110	1992		98
745		"	" Part 1102	1991		97
746		"	" Part 1103	1991		97
747	5529	"	" Part 1114	1992		98
748		"	"	1992		
749	S.W. Chitaley		All India Reporter	1999		86
750	"		" Annual Index	1999		
751			Indian Law Reporter	2004		2
752			" Part 5	2005		2
753	-		Indian Law Reporter Delhi Series Part2	2005		1
754	-		" Part 1	2004		2
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759	-		" General	2001		2
760	-		Law " "	2004		1
761	-		" Part 2nd	2006		1
762	-		" Part 3	2003		2
763	-		" Part 4	2006		1
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767	-	-	" Part 2	2007		2
768	-	-	" Part 5	2007		2
769	-	-	" Part 6	2005		1
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772	-	-	" Part 6	2004		2
773	J.D. Gogia	Code of civil procedure 4th ed.		1986	350	1
774	-	Delhi Metropolitan Council - 1966-89		1989		
775	2234	Bheer Gupta	Bharat ki Savidhayi Vidhi (Hindi)	1998	400	
776	-	-	Dasvi Lok Sabha Sadasya Parichay	1992	200	
777	1391	S. Bhatia	Delhi Sales tax an abridged ed.	1989	85	
778	1408	"	"	1989	95	
779	4317	Swami Pub.	Establishment & Admin. Central Govt.			
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781	1642	"	A.I.R. : Delhi	1972		59
782	2236	"	" Allahabad	1972		59
783	2810	-	" Mysore Orissa Patna	1972		59
784	2251	D.V.Chitale : Nagapur	" Madhya Pradesh Section	1971		58
785	2247	"	" Punjab & Haryana	1971		58
786	1649	"	" Assam Bombay Calcutta	1971		58
787	2246	"	" Allahabad	1971		58
788	2800	"	" Assam Bombay Calcutta	1971		58
789	2802	"	" Madhya Pra. Madras Manipur	1971		58
790	2807	-	" Assam Bombay Calcutta	1972		59
791	1664	D.V.Chitale : Nagapur	" Allahabad Andh. Prad.	1969		56
792	1672	"	" Allahabad Andh. Prad.	1968		55
793	2125	"	" Allahabad Andh. Prad.	1974		61
794	2822	"	" Punjab Rajasthan	1974		61
795	3264	"	" Statute & Article Referencer	1963		50
796	3263	"	" Punjab Rajasthan Tripura	1963		50
797	-	"	" Acts Jour. U.S.S.C. S.C.	1970		57
798	2532	"	" Journal Indian Act	1950		37
799	2798	"	" Delhi Gauhati Goa	1971		58
800	2797	"	" Punjab Rajasthan Tripura	1971		58
801	2799	"	" Allahabad Andh. Prad.	1971		58
802	2782	"	" Madhya Pra. Manipur	1969		56
803	2774	"	" Mysore Orissa Patna	1968		55
804	2781	"	" Delhi Goa Gujrat.....	1969		56
805	2263	"	" Mysore Orissa Patna	1969		56
806	-	"	" Punjab Rajasthan Tripura	1970		57
807	2787	"	" Mysore Orissa Patna	1969		56
808	2784	"	" Assam Bombay Calcutta	1969		56
809	1673	"	" Assam Bombay Calcutta	1968		55
810	1676	"	" Mysore Orissa Patna	1968		55
811	1675	"	" Madh. Prad. Madras Madras	1968		55
812	2775	"	" Madh. Prad. Madras Madras	1968		55
813	2776	"	" Allahabad Andh. Prad.	1968		55
814	2275	"	" Punjab Rajasthan Tripura	1968		55
815	1684	"	" Mysore Orissa Patna	1967		54
816	-	"	" April	1968		55
817	1685	"	" Punjab Rajasthan Tripura	1967		54

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818	2778	"	"	Punjab Rajasthan Tripura	1968	55
819	2785	"	"	Notes Of Supreme Court	1969	56
820	2265	"	"	Punjab & Haryana Section	1969	56
821	2779	"	"	Assam Bombay Culcutta	1968	55
822	1643	"	"	Mysore Orissa Patna	1972	59
823	2811	"	"	Punjab Rajasthan Tripura	1972	59
824	2809	"	"	Madh. Prad. Madras Manipur	1972	59
825	2239	"	"	Madh. Prad. Madras Madras	1972	59
826	2749	"	"	Mysore Orissa Patna	1965	52
827	2773	"	"	Goa Gujarat H. P. J & k k.	1968	55
828	3273	"	"	Mysore Orissa Patna	1964	51
829	2750	"	"	Allahabad Andhra	1965	52
830	2728	"	"	Punjab Rajasthan Tripura	1962	49
831	3254	"	"	Punjab Rajasthan Tripura	1962	49
832		"	"	Statute & Article Referencer	1963	50
833		"	"	Assam Bombay Culcutta	1963	50
834		"	"	Allahabad Andhra Pradesh	1963	50
835	3266	"	"	Gujarat H. M. J & K. Kerala	1963	50
836	2754	"	"	Madh. Prad. Madras Manipur	1965	52
837	2752	"	"	Punjab Rajasthan Tripura	1965	52
838	2743	"	"	Statute & Article Referencer	1964	51
839	1665	"	"	Assam Bombay Culcutta	1969	56
840	2556	"	"	Jammu & Kashmir Kutch	1953	40
841	2553	"	"	Journal Acts Supreme Court	1953	40
842	2551	"	"	Assam Bhopal Bilaspur	1953	40
843	2544	"	"	Patna Pepsu Punjab	1952	39
844	2731	"	"	Assam Bombay	1962	49
845	2725	"	"	Statute & Articles Refreencer	1962	49
846	2729	"	"	Madh. Prad. Madras Manipur	1962	49
847	2569	"	"	Patna	1955	42
848	3202	"	"	N. C. U	1955	42
849	2559	"	"	Calcutta Him. Pradesh Hydra.	1954	41
850	3190	"	"	Rajasthan Trivancore- Cochin	1954	41
851	2543	"	"	Manipur Mysore Nagpur	1952	39
852	2575	"	"	Orissa Jornal Acts Supreme Acts	1955	42
853	3215	"	"	Acts Journal Supreme Court	1957	44
854	2746	"	"	Ajmer Gujarat H. P. J & K. Kerala	1964	51
855	2547	"	"	Calcutta H. P. Haderabad	1952	39
856	2546	"	"	Assam Bhopal Bil. Bombay	1952	39
857	2730	"	"	Mysore Orissa Patna	1962	49
858		"	"	Patna	1935	
859		"	"	Madras	1940	27
860		"	"	Bombay	1939	26
861	1660	"	"	Mysore Orissa Patna	1970	57
862	2786	"	"	Punjab Rajasthan Tripura	1969	56
863	2783	"	"	Allahabad Andh. Prad.	1969	56
864	2555	"	"	Tajasthan Saurashtra Tra- Coc. Tripura Vindhya Pradesh	1953	40
865	3191	"	"	Patna Pepsu Punjab	1954	41
866	2564	"	"	Tajasthan Saurashtra Tra- Coc. Tripura Vindhya Pradesh	1954	41

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867	2548	"	" : Tajasthan Saurashtra Tra- Coc. Tripura Vindhya Pradesh	1952		39
868	1805	"	" : Journal Acts Supreme Court	1952		39
869	2545	"	" : Allahabad	1952		39
870	3164	"	" : Bombay	1951		38
871	2534	"	" : Assam Bombay	1951		38
872	2538	"	" : Ajmer Allahabad Rajasthan	1951		38
873	2264	"	" : Madh. Prad. Madras Manipur	1969		56
874	1659	"	" : Madh. Prad. Madras Manipur	1970		57
875		"	" : Delhi Goa Gujrat J&K Kerala	1970		
876	1661	"	" : Punjab Rajasthan Tripura	1970		57
877	3224	"	" : Punjab Rajasthan Tripura	1958		45
878	2603	"	" : Madh. Prad. Madras Manipur	1959		46
879	3228	"	" : Punjab Rajasthan Tripura	1959		46
880	3230	"	" : Allahabad Andhara Pradesh	1959		46
881	2601	"	" : Statute & Articles Referencer	1959		46
882	2536	"	" : Patna Pepsu	1951		38
883	1808	"	" : Orissa	1951		38
884	1812	"	" : Madra Mysore Tra. Cochin	1951		38
885	3239	"	" : Madh. Prad. Madras Manipur	1960		47
886	2722	"	" : Allahabad Andhara Pradesh	1961		48
887	1733	"	" : Assam Bombay	1961		48
888	2267	"	" : Notes of Supreme Court U.S	1969		
889	2768	"	" : Punjab Rajasthan Tripura	1967		54
890		"	" : Assam Bombay Calcutta	1970		
891	2576	"	" : Tajasthan Saurashtra Tra- Coc. Tripura Vindhya Pradesh	1956		43
892	2533	"	" : Madras	1951		38
893	3154	"	" : Bombay	1949		38
894	2503	"	" : Patna	1947		34
895	2508	"	" : Lahore	1947		34
896	3166	"	" : Journal. Acts Supreme Court	1951		38
897		"	" : Mysore Orissa Patna	1970		
898	2584	"	" : Allahabad Andhra	1957		44
899	2590	"	" : Assam Bombay	1957		44
900	2570	"	" : Tajasthan Saurashtra Tra- Coc. Tripura Vindhya Pradesh	1955		42
901	449	"	" : Rajasthan	1955		48
902	2579	"	" : Patna Pepsu Punjab	1956		43
903	2255	"	" : Assam Bombay Calcutta	1970		57
904	2718	"	" : statute & Articles Referencer Acts Journal	1961		48
905		"	" : Patna	1940		27
906	2476	"	" : Nagpur Oudh Peshwar & Sind	1943		30
907	2469	"	" : Patna	1943		30
908	2479	"	" : Journal Imperial Acts Pri. Council & Fed. Court	1943		30
909	3168	"	" : Himachal Pradesh Hy. J & k Kutch Madh. Bharat	1951		38
910	2471	"	" : Madras	1943		30
911	2582	"	" : Jammu & Kashmir Kutch M.B. Madras	1956		43
912	2580	"	" : Allahabad Andhra	1956		43
913	1775	"	" : Allahabad Andhra Pradesh	1955		42

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914	2568	"	" : Notes of Unreported Cases v.2	1955		42
915		"	" : Allahabad Andhra Pradesh	1970		57
916	2256	"	" : Allahabad Andhra Pradesh	1970		57
917	3269	"	" : Assam Bombay Calcutta	1964		51
918	2473	"	" : Allahabad	1943		30
919	1890	"	" : Calcutta	1941		28
920	2474	"	" : Calcutta	1943		30
921	2578	"	" : Journal Acts Supreme Court A.	1956		43
922		"	" : Nagpur Oudh Peshwar & Sind	1945		32
923	2482	"	" : Allahabad	1944		31
924	3192	"	" : Allahabad Andhra	1954		41
925	2563	"	" : Allahabad	1954		41
926	2941	"	" : Rangoon Nagpur Oudh & Sind	1923		10
927	2960	"	" : Allahabad	1925		12
928	2567	"	" : Notes Of Unreported Cases v1	1955		42
929	2572	"	" : Allahabad Assam	1955		42
930	2566	"	" : Index	1955		42
931	2561	"	" : Assam Bhopal Bil. Bombay	1954		41
932	2947	"	" : Madras	1924		11
933	2953	"	" : Lahore	1924		11
934	3055	"	" : Patna	1937		24
935	2742	"	" : Assam Bombay Calcutta	1964		51
936	3270	"	" : Punjab Rajasthan Tripura	1964		51
937	2745	"	" : Punjab Rajasthan Tripura	1964		51
938	2741	"	" : Mysore Orissa Patna	1964		51
939	2744	"	" : Madh. Prad. Madras Manipur	1964		51
940	3267	"	" : Stat. & Arti. Ref. Acts Jour. S.C.	1964		51
941	2589	"	" : Jammu & Kashmir Kutch M.B. Madras	1957		44
942	2770	"	" : Madh. Prad. Madras Manipur	1967		54
943	2761	"	" : Allahabad Andhra Pradesh	1966		53
944	2588	"	" : Calcutta H. P. Haderabad	1957		44
945	2585	"	" : Manipur	1957		44
946	2769	"	" : Mysore Orissa Patna	1967		54
947	2757	"	" : Mysore Orissa Patna	1966		53
948	2291	"	" : Allahabad Andhra Pradesh	1966		53
949	2762	"	" : Goa Gujarat H.P. J & K Kerala	1966		53
950	2753	"	" : Goa Gujarat H.P. J & K Kerala	1965		52
951	2751	"	" : Assam Bombay Calcutta	1965		52
952	3281	"	" : Allahabad Andhra Pradesh	1965		52
953	3282	"	" : Mysore Orissa Patna	1965		52
954	1696	"	" : Punjab	1965		52
955	3280	"	" : Punjab Rajasthan Tripura	1965		52
956	2767	"	" : Delhi Goa Gujrat H.P. J & K Kerala	1967		54
957	1690	"	" : Madh. Prad. Madras Manipur	1966		53
958	3272	"	" : Madh. Prad. Section	1964		51

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959	2738	"	"	Madh. Prad. Madras Manipur	1963	50
960	2735	"	"	Punjab Rajasthan Tripura	1963	50
961	2736	"	"	Statute & Article Ref. Acts	1963	50
962		"	"	Journal		
963	3195	"	"	Patna Pepsu Punjab	1954	
964	3260	"	"	Journal Acts Supreme Court	1955	42
965	2557	"	"	Ajmer		
966	2258	"	"	Madh. Prad. Madras Manipur	1963	50
967	2758	"	"	Index	1954	41
968	2760	"	"	Assam Bombay Calcutta	1966	53
969	2574	"	"	Assam Bombay Calcutta	1966	53
970	2552	"	"	Madh. Prad. Madras Manipur	1966	53
971	2558	"	"	Assam Bhopal Bombay	1955	42
972	1780	"	"	Patna Pepsu Punjab	1953	40
973	2560	"	"	Jammu & Kashmir Kutch M.B.	1954	41
974		"	"	Madras		
975	3193	"	"	Journal Acts Supreme Court	1955	42
976	3187	"	"	Ajmer		
977	3167	"	"	Patna Pepsu Punjab	1954	41
978		"	"	Rajasthan Saurashtra	1954	41
979		"	"	Travancore- Cochin Tripura V. P.		
980	2537	"	"	Manipur	1954	41
981	2540	"	"	Journal Acts Supreme Court	1954	41
982	3262	"	"	Ajmer		
983	2737	"	"	Bhopal Bombay Calcutta	1951	38
984	1703	"	"	Journal Imperial Acts Pri.	1943	30
985	2290	"	"	Council & Fed. Court		
986	2766	"	"	Bombay	1929	
987	2771	"	"	Bombay Kutch Saurashtra	1951	38
988	2289	"	"	Himachal Pradesh Hy. J & k	1951	38
989		"	"	Kutch Madh. Bharat		
990	1777	"	"	Assam Bombay Calcutta	1963	50
991	3004	"	"	Allahabad Andh. Prad.	1963	50
992	2390	"	"	Gujrat	1964	51
993	2477	"	"	Punjab Rajasthan Tripura	1966	53
994	1756	"	"	Allahabad Andh. Prad.	1967	54
995	2595	"	"	Assam Bombay Calcutta	1967	54
996	1757	"	"	Mysour Orrissa Patna	1966	53
997	2586	"	"	Jammu & Kashmir	1954	41
998	2591	"	"	Assam Section	1955	42
999	2581	"	"	Patna	1931	18
1000	1768	"	"	Lahore	1933	30
1001	2583	"	"	Calcutta	1944	31
1002	3255	"	"	Punjab	1958	45
1003	2733	"	"	Punjab Rajasthan Tripura	1958	45
		"	"	Madras Manipur Mysore	1958	45
		"	"	Patna Pepsu Punjab	1957	44
		"	"	Rajasthan Saurashtra	1957	44
		"	"	Travancore- Cochin Tripura		
		"	"	Manipur Mysore Nagpur	1956	43
		"	"	Orissa		
		"	"	Patna Section	1956	43
		"	"	Assam Bhopal Bombay	1956	43
		"	"	Madh. Madras Manipur	1962	49
		"	"	Gujarat H.P. J & K Kerala	1963	50

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1004	2739	"	"	Assam Bombay Calcutta	1963	50
1005	2973	"	"	Bombay	1927	14
1006	2335	"	"	Madras	1926	
1007		"	"	Nagpur Oudh Sind	1924	11
1008		"	"	Patna	1923	
1009	2310	"	"	Rangoon Nagpur Sind	1923	
1010	2714	"	"	Mysore Orissa Patna	1960	47
1011	3238	"	"	Punjab Rajasthan Tripura	1960	47
1012	2723	"	"	Punjab Rajasthan Tripura	1961	48
1013		"	"	Calcutta	1928	
1014		"	"	Patna	1929	16
1015	3242	"	"	Statute & Articles Ref. Acts Journal	1960	47
1016	2719	"	"	Assam Bombay	1961	48
1017	3244	"	"	Assam Bombay	1961	48
1018	1750	"	"	Himachal Pradesh J & k Kerala Madhya Pradesh	1958	45
1019	3226	"	"	Andhra Pradesh Assam	1958	45
1020	2592	"	"	Orissa Patna	1958	45
1021	3223	"	"	Orissa Patna	1958	45
1022	2573	"	"	Jammu & Kashmir Kutch M.B. Madras	1955	42
1023	1913	"	"	Bombay	1938	
1024	3223	"	"	Orissa Patna	1958	45
1025	2597	"	"	Andhra Pradesh Assam	1958	45
1026	1779	"	"	Calcutta	1955	42
1027	2734	"	"	Mysore orissa Patna	1963	50
1028	3271	"	"	Gujarat H.P. J & K. Kerala	1964	51
1029	2593	"	"	Madras Manipur Mysore	1958	45
1030	1754	"	"	Allahabad	1958	
1031	2437	"	"	Calcutta	1939	25
1032	2602	"	"	Calcutta h. P. J&k Kerala	1959	46
1033	3231	"	"	Statute & Articles Ref. Acts Journal	1959	46
1034	2600	"	"	Assam Bombay	1959	46
1035	2571	"	"	Calcutta H P Hyderabad	1955	42
1036	3234	"	"	Assam Bombay	1959	46
1037	1921	"	"	Allahabad	1937	24
1038	1807	"	"	Patna Pepsu Punjab	1952	39
1039	2541	"	"	Journal Acts Supreme Court Ajmer	1952	39
1040	3059	"	"	Nagpur Oudh Peshwar & Sind	1938	25
1041	3246	"	"	Mysour Orrissa Patna	1961	48
1042	2717	"	"	Calcutta Gujarat H.P. J&K Kerala	1949	48
1043	2542	"	"	Jammu & Kashmir Kutch M.B. Madras	1952	39
1044	3250	"	"	Punjab Rajasthan Tripura	1961	48
1045	2577	"	"	Calcutta H P Hyderabad	1956	43
1046	1802	"	"	Assam Section	1952	39
1047		"	"	Calcutta HIM P. Hyderabad	1952	39
1048	2605	"	"	Punjab Rajasthan Tripura	1959	46
1049	3233	"	"	Mysore Orissa Patna	1959	46
1050	3232	"	"	Calcutta h. P. J&k Kerala	1959	46

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1051	2554	"	" : Allahabad	1953	40
1052	2604	"	" : Mysore Orissa Patna	1959	46
1053	1747	"	" : Punjab Rajasthan Tripura	1959	46
1054	1799	"	" : Allahabad	1953	40
1055	3207	"	" : Calcutta H.P. Hyderabad	1956	43
1056		"	" : Nagpur, Oudh Rangoon & Sind	1928	15
1057	3240	"	" : Mysore Orissa Patna	1960	47
1058	1740	"	" : Madh. Prad. Madras Manipur	1960	47
1059	2711	"	" : Madh. Prad. Madras Manipur	1960	47
1060	3236	"	" : Calcutta Gujarat H.P. J&K Kerala	1960	47
1061	3249	"	" : Calcutta Gujarat H.P. J&K Kerala	1961	48
1062	3251	"	" : Allahabad Andh. Prad.	1962	49
1063	2720	"	" : Madh. Prad. Madras Manipur	1961	48
1064	3247	"	" : Madh. Prad. Madras Manipur	1961	48
1065	2565	"	" : Manipur Mysore Nagpur Orissa	1954	41
1066	2549	"	" : Calcutta H.P. Hyderabad	1953	40
1067	2550	"	" : Manipur Mysore Nagpur Orissa	1953	40
1068		"	" : Calcutta	1924	11
1069	3248	"	" : Statute & Articles Refrencer	1961	48
1070	1735	"	" : Allahabad Andhra Pradesh	1960	47
1071	2715	"	" : Assam Bombay	1960	47
1072	1738	"	" : Calcutta	1960	47
1073	3253	"	" : Mysore Orissa Patna	1962	49
1074	2727	"	" : Gujrat H.P. J & K Kerala	1962	49
1075	3245	"	" : Allahabad Andh. Prad.	1961	48
1076	2721	"	" : Mysore Orissa Patna	1961	48
1077	2710	"	" : Allahabad Andh. Prad.	1960	47
1078	3237	"	" : Assam Bombay	1960	47
1079	2813	"	" : Delhi Goa Gujrat H.P. J & K Kerala	1973	60
1080	2818	"	" : Allahabad Andh. Prad.	1973	60
1081	2816	"	" : Madh. Prad. Madras	1973	60
1082	1718	"	" : Allahabad Andhra Pradesh	1962	49
1083	1947	"	" : Calcutta	1934	21
1084	3189	"	" : Assam Bhopal Bil. Bombay	1954	41
1085	3256	"	" : Assam Bombay Calcutta	1962	49
1086	2826	"	" : Madh. Prad. Madras	1974	61
1087	2824	"	" : Mysore Orissa Patna	1974	61
1088	2827	"	" : Delhi Goa Gujrat H.P. J & K Kerala	1974	61
1089	2830	"	" : Allahabad Andh. Prad.	1975	62
1090	1621	"	" : Punjab Rajasthan Acts Journal	1975	62
1091	2839	"	" : Delhi Goa Gujrat H.P. J & K Kerala	1976	63
1092	2815	"	" : Mysore Orissa Patna	1973	60
1093	2823	"	" : Bombay Calcutta	1974	61

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1093	2823	"	" : Bombay Calcutta	1974	61
1094	2921	"	" : Karnataka Section	1986	73
1095	2922	"	" : Orissa Patna Pun. & Har.	1986	73
1096	1547	"	" : Karnataka Section	1984	71
1097	1537	"	" : Bombay Calcutta	1985	72
1098	2136	"	" : Delhi Goa Gujrat H.P.J & K Kerala	1985	72
1099	3940	"	" : Allahabad	1987	74
1100	2138	"	" : Orissa Section	1985	72
1101	2910	"	" : Allahabad Section	1985	72
1102	2923	"	" : Rajasthan Section	1986	73
1103	2915	"	" : Rajasthan Section	1985	72
1104	2134	"	" : Allahabad Section	1985	72
1105	2919	"	" : Bombay Calcutta	1986	73
1106	2139	"	" : Rajasthan Sikkim Journal Act	1985	72
1107	2911	"	" : Bombay Calcutta	1985	72
1108	2146	"	" : Rajasthan Section	1984	71
1109	2142	"	" : Allahabad Section	1984	71
1110	2147	"	" : Orissa Section	1984	71
1111	2131	"	" : Rajasthan Sikkim Journal Act	1986	73
1112	2918	"	" : Allahabad Section	1986	73
1113	2126	"	" : Allahabad Section	1986	73
1114	2009	"	" : Lahore Section	1926	
1115	3943	"	" : Bombay Section	1987	74
1116		"	" : Allahabad Section	1983	70
1117		"	" : Karnataka Section	1983	70
1118	2676	"	" : Allahabad Section	1987	74
1119	2680	"	" : Orissa Patna Pun. & Har.	1987	74
1120	3944	"	" : Rajasthan Section	1987	74
1121	2127	"	" : Bombay Calcutta	1986	73
1122	2881	"	" : Orissa patna Punjab	1981	68
1123	2168	"	" : Delhi Goa Gujrat H.P.J & K Kerala	1981	68
1124	2872	"	" : Karnataka Section	1980	67
1125	2889	"	" : Allahabad Section	1982	69
1126	2156	"	" : Bombay Section	1982	69
1127	2920	"	" : Delhi Goa Gujrat J&K Kerala	1986	73
1128	4501	"	" : Karnataka Section	1988	75
1129	2679	"	" : Karnataka Section	1987	74
1130	4487	"	" : Allahabad Section	1988	75
1131	3945	"	" : Orissa Patna & Punjab Har.	1987	74
1132	2160	"	" : Orissa Patna & Punjab Har.	1982	69
1133	2904	"	" : Orissa Patna & Punjab Har.	1984	71
1134	2880	"	" : Bombay Calcutta	1981	68
1135	2882	"	" : Karnataka Kerala M.P.M	1981	68
1136	1568	"	" : Allahabad Section	1981	68
1137	2166	"	" : Allahabad Section	1981	68
1138	2191	"	" : Karnataka Section	1978	65
1139	1557	"	" : Rajasthan Section	1983	70
1140	2189	"	" : Allahabad Section	1978	65
1141	1577	"	" : Bombay Section	1980	67
1142	2874	"	" : Orissa Section	1980	67
1143	2187	"	" : Rajasthan Section	1979	66
1144	2179	"	" : Rajasthan Section	1980	67
1145	2171	"	" : Rajasthan Section	1981	68

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1146	2885	"	"	Orissa Patna Punjab	1982	69
1147	1569	"	"	Bombay Section	1981	68
1148	2907	"	"	Rajasthan Sikkim Journal Act	1984	71
1149	2681	"	"	Rajasthan Sikkim Journal Act	1987	74
1150	2887	"	"	Goa, Daman & Dio Section	1982	69
1151	3942	"	"	Karnataka Section	1987	74
1152	2941	"	"	Orrisa P. Punjab Har.	1985	72
1153	1545	"	"	Bombay Section	1989	71
1154	2158	"	"	Allahabad Andhara Pradesh	1982	69
1155		"	"	Bombay Section	1983	70
1156		"	"	Journal Section	1983	70
1157	2224	"	"	Mysore Orrisa Patna	1974	61
1158	2225	"	"	Allahabad Andhara Pradesh	1974	61
1159	2163	"	"	Rajasthan Sikkim Jour. Act	1982	61
1160	2161	"	"	Karnataka Section	1982	69
1161	2903	"	"	Delhi Goa Gujrat J&K Kerala	1984	71
1162	1748	"	"	Allahabad Andhara Pradesh	1959	46
1163	1681	"	"	Assam Bombay Calcutta	1967	54
1164	2763	"	"	Punjab Rajasthan Tripura	1966	53
1165	2437	"	"	Privy Council Section	1938	
1166	2420	"	"	Privy Council Section	1937	
1167	2428	"	"	Lahore Section	1938	
1168	1943	"	"	Nagpur Section	1935	
1169	2429	"	"	Allahabad Andhara Pradesh	1938	
1170	2535	"	"	Journal Acts Supreme C. Aj.	1951	38
1171	2440	"	"	Patna Section	1939	
1172	2342	"	"	Calcutta Section	1927	
1173	1831	"	"	Allahabad Andhara Pradesh	1949	36
1174	2519	"	"	Journal Section	1949	36
1175	2596	"	"	Bombay Section	1958	45
1176	2038	"	"	Journal Section	1923	
1177	3158	"	"	Nagpur Section	1949	36
1178	2982	"	"	Bombay Section	1928	
1179	5375	"	"	Karnataka Section	1991	78
1180	5367	"	"	Allahabad Andhara Pradesh	1991	78
1181	5365	"	"	Bombay Section	1991	78
1182	5366	"	"	Bombay Section	1991	78
1183	5378	"	"	Orrisa P. Punjab Har.	1991	78
1184	5369	"	"	Rajasthan Sikkim Jour. Act	1991	78
1185	5370	"	"	Rajasthan Sikkim Jour. Act	1991	78
1186	5377	"	"	Orrisa P. Punjab Har.	1991	78
1187	5368	"	"	Allahabad Andhara Pradesh	1991	78
1188	5571	"	"	Delhi Goa Gujrat J&K Kerala	1991	78
1189	5372	"	"	Delhi Goa Gujrat J&K Kerala	1991	78
1190	4488	"	"	Orrisa P. Punjab Har.	1988	75
1191	4549	"	"	Delhi Goa Gujrat J&K Kerala	1990	77
1192	2408	"	"	Patna Section	1935	
1193		"	"	Orrisa P. Punjab Har.	1983	70
1194	2435	"	"	Rangoon Nagpur Sind.	1938	25
1195	4533	"	"	Orrisa P. Punjab Har.	1990	77
1196	4548	"	"	Rajasthan Sikkim Jour. Act	1990	77
1197	4550	"	"	Allahabad Andhara Pradesh	1990	77
1198	3945	"	"	Orrisa P. Punjab Har.	1987	74
1199	4529	"	"	Rajasthan Sikkim Jour. Act	1990	77
1200	4551	"	"	Bombay Section	1990	77

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1201	4540	"	"	Bombay Section	1990	77
1202	4500	"	"	Bombay Section	1990	77
1203	4547	"	"	Orrisa P. Punjab Har.	1990	77
1204	4525	"	"	Orrisa P. Punjab Har.	1989	76
1205	4503	"	"	Allahabad Andhara Pradesh	1988	75
1206	4495	"	"	Allahabad Andhara Pradesh	1988	75
1207	2231	"	"	Punjab Rajasthan Tripura	1973	69
1208	2898	"	"	Bombay Calcutta	1983	70
1209	4486	"	"	Delhi Goa Gujrat J&K Kerala	1988	75
1210	4484	"	"	Bombay Calcutta	1988	75
1211	1637	"	"	Punjab Rajasthan Tripura	1973	60
1212	4496	"	"	Orrisa P. Punjab Har.	1988	75
1213	2230	"	"	Bombay Calcutta	1973	60
1214	2817	"	"	Bombay Calcutta	1973	60
1215	1632	"	"	Allahabad Andh. Prad.	1973	60
1216	4552	"	"	Karnataka Kerla M. P. Madras	1990	77
1217	4483	"	"	Rajasthan Jour Act N O G	1988	75
1218	1764	"	"	Allahabad Andhara Pradesh	1957	44
1219	2351	"	"	Journal Section	1928	
1220	2606	"	"	Allahabad Andhara Pradesh	1959	46
1221	2708	"	"	Supreme Court	1960	47
1222		"	"	Supreme Court	1963	50
1223	3276	"	"	Supreme Court. P 1201-2000	1965	
1224	2755	"	"	Supreme Court. P 1201-2001	1965	52
1225	2764	"	"	Supreme Court. P 1-1200	1967	54
1226	2780	"	"	Supreme Court	1969	56
1227	2268	"	"	S C Selection	1968	55
1228	2829	"	"	Supreme Court. P 1121-1920	1975	62
1229	2868	"	"	Supreme Court	1980	67
1230	2732	"	"	Supreme Court	1963	50

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